II4I Appropriation (Railways)

Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: -

- (i) Notification S.R.O. No. 2405, dated the 23rd July, 1957, publishing an amendment in the All India Services (Provident Fund) Rules, 1955. [Placed in Library. See No. S-193/57.]
- (ii) Notification S.R.O. No. 2476, dated the 30th July, 1957 publishing an amendment in the All India Services (Conduct) Rules, 1954. [Placed in Library. See No. S-212/57.]
- (iii) Notification S.R.O. No. 2543, dated the 31st July, 1957 publishing certain amendments in the All India Services (Provident Fund) Rules, 1955. [Placed in Library. See No. S-212/57.]

### SHORT NOTICE QUESTION REGARDING OMAN

SHRI BHUPESH GUPTA (West Bengal): I sent a short notice question on Oman. I have not got any intimation from the office. I request you to arrange for a discussion on such a subject or even have the foreign affairs debate much earlier. What is the use of having such answers after the thing is over?

MR. CHAIRMAN: It is all over. We sent it to the Prime Minister and we have sent a reminder also.

We now go back to the Appropriation (Railways) No. 2 Bill, 1957. The Minister will reply at 2-30 p.m. I have before me thirteen names. We shall have ten minutes for each speaker. Unless you are able to sit through the lunch hour we will not be able to reach even about ten of them. So, it is left to you. If the discussion stops at 1 o'clock, the

Minister will reply at 2-30 but if everyone of you should like to talk, you can sit through the lunch hour and at 2-30 p.m. the Minister will reply.,

#### THE APPROPRIATION (RAILWAYS) No. 2 BILL, 1957—continued

SHRI N. RAMAKRISHNA IYER (Madras): Mr. Chairman, I am making a few observations by way of suggestions. The Railway Minister was pleased to give a concession to the blind people and to the T. B. patients with regard to passenger fares. Such a concession given to the T. B. patients is not only a social welfare measure but is also a humane one. I suggest that he may extend the same concession to the leprosy patients also. I find that the leprosy patients are treated with a very gruesome type of social ostracism and they find it very difficult to get to the sanatoria from the places where they live. They have to sneak into the railway compartments in the nights. If the same concession, as is given to the T.B. patients, is given to the leprosy patients, that is, they are allowed to take a chaperon and the patient and the chaperon are charged only single fare, it really will be a very humane concession to the leprosy patients.

Incidentally, the Railway Minister has spoken of so many amenities to the railway employees. For instance, he has said that nearly 600 beds have been reserved in the various sanatoria for the treatment of T.B. patients. I would request that such a concession be shown to the leprosy afflicted railway employees also. He has said in his speech that he is contacting the sanatoria and is taking action to reserve five beds. In the case of the leprosy patients, it is not so much the bed that is required as treatment at home that is treatment brought to the homes of the leprosy patients. I suggest that administration should

[Shri N. Ramakrishna Iyer.] have leprosy clinics or the Railway Medical Officers may be trained in leprosy work and may be asked to give treatment to leprosy patients. You know, Sir, that leprosy treatment is very easy nowadays. It is merely a question of treating with tablets. It is oral. The Railways will be contributing to the general scheme of leprosy control if they could supply enough of these tablets to the medical institutions run by the Railways. I would also suggest that there may also be convalescent homes for the Railway employees. The Minister said that such a home is being run at Ranchi. Such homes can be run one for each Railway and the Department can also make arrangements for the employees to have a holiday trip to the sea-shore or hill stations. For instance, in Southern Railway they can have rest homes reserved or some rooms in the rest homes reserved for the railway employees at Courtallam or Tirupathi. That will go a long way to give them a sort of social amenity.

As regards schools, the Minister said that they were going to have residential higher secondary schools for the children of the railway employees who are not near any State educational institution. May I suggest, Sir, that instead of running higher secondary schools, they should provide for some hostel accommodation for the children of employees who are admitted as pupils in the high schools in some of the towns. That will be more helpful. In fact, this type of help will reach a greater number of boys and girls than starting higher secondary schools.

Coming now te the question of quarters, I find that these are allotted in two categories. The essential category is given priority and if there are more quarters available, then those quarters are given to nonessential classes. In spite of propaganda and the statutory sanctions against untouchability, yet, in many places poor harijans are not able to

secure accommodation in some of the towns and if they do not come within the essential category, they do not get accommodation from the Railways so that they are put to lot of trouble. In such cases, exemption should be given to them. The Railways give exemption in the case of women even though they do not come in the regular category to whom priority allotments are made. In the same way, harijans should be exempted.

Lastly, Sir, I come to social education. In the case of the Railway employees, you have got the Staff Benefit Fund. There may be greater contributions from Government to this Fund and the employees who are together in certain places may be asked to form Seva Samities and do social work in and around the area. I may tell you, Sir, that there is a lot of good talent amongst the Railway employees as it is in every section of the society. In Madras, they have got a Fine Arts Society and they are enacting dramas of top class. Recently they enacted dramas under the publicity scheme for the Five Year Plan and they were very much appreciated. They carry the message of the Plan to the far-flung villages in the Madras State. They have also brought out a film about the orderly way in which people should get into trains and come out of trains. Such orderly behaviour may be made themes and the histrionic talents of the railway employees may be marshalled for such films and plays. We will thus be really employing the railway employees not only in their usual official work but we will also be employing them in the social welfare field.

SHRIMATI YASHODA REDDY (Andhra Pradesh): Speaking almost at the fag end of the debate, I do not think I can give many more suggestions to the hon. Minister. I do not want to make a long speech on policy matters connected with the railways but as one of the many users of the railways, as an ordinary passenger, I would like to tell the hon. Minister

what the public feel in spite of the crores and crores of rupees that are being spent for passenger amenities. I do not know whether the proportion of money spent on passenger amenities compared to the income derived is more or less, nor do I know whether the money is spent rightly or not but, whatever the Government may feel, what I feel is that the amenities provided by the railways are very negligible. I may be pardoned for saying so, but that is a fact and I think that even the Railways cannot deny this.

Now, Sir, in Andhra covered platform is a rarity, and nowadays no train comes in time, with the result that people have to wait for hours together. So many members have been speaking about waiting rooms, wanting better facilities, better furniture, better this and better that, but what about stations where you don't have even covered platforms where men, women and children have to wait for hours together exposed to the kind mercies of Nature and sometimes Nature is more kind than even the Railways. So I would request the Railway authorities to take note of this and instead of improving whatever amenities they have already provided in big stations they should think of doing something to those small stations where there is not even a covered platform to shelter the passengers. Then in many places there is no water available for drinking; sometimes lights are also not there. Even during the time when the train comes in, in most of the stations there is no drinking water and no lights during night.

As far as food is concerned, many Members have spoken about departmental catering and one of my hon, friends has vehemently opposed departmental catering and about the food supplied by the Railways. From my personal experience I can say that although the food supplied is not up to the mark, still it is much better than the food provided by the private contractors. In this connection I would like to mention about Kazipet

Junction in Hyderabad; the food supplied there is horrible and the cups and saucers in which coffee and tea are supplied are very bad. I would request the hon. Minister to take note of this. We rarely get any food at Kazipet and when this is the state of affairs even the little inclination that we have for taking food goes away because the whole service is so dirty. And there is so much of rush and the law of might is right prevails there so much so that women and children can never get anything to eat. Many times I had to ask the gentleman sitting next to me, 'please get me a cup of coffee'. If this is the state of affairs for the first and second class passengers, I do not know what is the condition of the third class passengers.

Then so much has been said about cleanliness in the bath rooms and in trains. I would like to make one suggestion in this connection to the hon. Minister. As far as the air-conditioned and other bogeys are concerned, now that we are building our own coaches, why not separate the water closets and the bath rooms? Especially in the airconditioned coaches you have got only one or two bath rooms for so many passengers. When one gets into the bath room, the other person cannot use it. Moreover because of both being together, before the bath, after the bath and during the bath you feel so dirty. It is the western practice to have both the bath room and the water closet together; we do not like to have that system. So why don't you separate the two? It will be very convenient. I would therefore request the hon. Minister to take note of this when they are building new coaches.

Then, it was said that there was a sort of partiality for the north and most probably the hon. Minister might deny it but if one were to see carefully the things that are going on in the Railways one cannot help feeling that the South is being neglected. All unwanted engines, all unwanted bogeys, and all unwanted things which have got defects are shoved on to the South. I do not really know why

[Shrimati Yashoda Reddy.] they are doing this. The hon. Minister may not know this but once he happens to see these things, he will himself realise the true state of affairs. I do not vouch for the whole of the South of course but as for as Hyderabad bogeys are concerned I can say without any fear of contradiction that this is the position. If you go to New Delhi and see those bogeys you will find that there are no first class compartments but they are all old inter compartments converted into first class, and in them often the fans do not work, the lights are not there and there is no water the bath room. Once in one of those compartments, it was not a question of not having the lights but I had to wait till 12 o'clock in the night to put off the lights because the switch was not in order. I had to wait till midnight then call the Conductor Guard and tell him, 'please help me to put off this light.' This is the position of bogeys sent to Hyderabad which is one of the biggest stations in India. And we do not have any air-conditioned bogeys or special trains running at least for the few bogevs that are being used between Hyderabad and other places, I only say, give us some better type of coaches. After all, we are not paying less and Andhra money, I suppose, is equivalent to any other money and when we pay money we are entitled to get the same treatment as others. Do not think I am being parochial; it is not that; in my own humble way I am only pointing out the state of affairs to the hon. Minister. Then we never have a coupe there. I hope the hon. Minister will take note of these things and see that my suggestions are implemented.

Sir, as far as efficiency of the staff is concerned, the less said the better. In spite of all the efforts made by the railway authorities there is no improvement in the position. They are employing huge staff, guides, conductor guides, this that and the other, but I do not know why they are not courteous, why they are not kind, and why they do not even respond to

enquiries. If air-conditioned passengers or first class passengers go and ask them anything, they just do not respond. I do not know how they behave with the third class passengers. The Railways have not been able to train their employees and give them proper education in the matter of their dealings with the public. Why employ so many of them and why waste the money of the tax-payer? At least we will not be unhappy if the Government is not providing anything but when you are providing them, you will have to see that your employees are working properly. Sir, once it was said that the public should co-operate; the Railways cannot do everything on their own. I say that the public will always co-operate if the Railways were to do their duty. Sir, the other day I went to the Bezwada station and I was very glad to see that the whole station was spick and span. When I made enquiries I came to know that it was because the Rashtrapati was coming there. The whole station was clean and tidy. Why can't they do it daily like that? If they can do it for one day without any extra cost, why can't they do it always? The whole station was so clean that I did not feel like even throwing a paper about. The atmosphere was so clean. So if you do your part, the public will certainly co-operate with vou. It is for you to teach your personnel to be kind, courteous and more social-minded.

About punctuality, I do not want to say anything except to make one suggestion. Why do you waste so much money in printing these time tables and displaying them in big stations and in the compartments, when no train comes in time? If there is no time table we will just go and take our chance and get into any train that comes along. Now, if you go and ask any station master as to which train comes first, he says, 'we do not know'. I can tell you from my own personal experience. In Ellore both the Calcutta Mail and the Passenger pass through. When we ring up and ask

them as to which train comes first, they say, 'we do not know' and very often they give the name of the wrong train. Now, as far as overcrowding is concerned, it is very staggering in Andhra. All the trains are highly overcrowded and it is worst in third class. Now, you are taking full fare from the third class passengers; you are not allowing them to travel at half rates or one-fourth rates, and so it is your duty to provide them enough space. Instead of providing air-conditioned third class and second class trains, you should run more trains with more third class bogeys. You will be doing better public service that way than by providing these air-conditioned third class trains which no poor man is making use of because it is costly for him and which no rich man is making use of because it is not very convenient. So why not provide more third class bogeys and run more trains instead of looking after the interests and comforts of a few people when large numbers are going without any accommodation? Why give luxurious coaches for a few people here and there when sheer necessities of others are overlooked?

Now, coming to local grievances, Hyderabad has now become the capital of Andhra but we do not have even one fast train going to Hyderabad. People coming from Visakhapatnam and Chicacole have to travel two full days in that wonderful passenger train to come to Hyderabad. If you come in a car from Bezwada to Hyderabad, it just takes only four and a half hours. If you go in a bus you can reach within five or six hours; but from Bezwada to go to Hyderabad vou have to take the train the previous night at ten o'clock. Until two o'clock the next afternoon you are still going to Hyderabad. I would like the Government to realise the difficulties of the people and as this is the capital of the State some fast trains may be run. When Kurnool was the capital, the Government were pleased to run an express train from Bezwada. Why not do it now? From Hyderabad to Bangalore we have only

a passenger train and I would request the hon. Minister to consider the necessity of introducing an express train to Bangalore from Hyderabad also. Now, coming to Tirupati, it is one of our biggest shrines and one of the most important pilgrim centres in India. We are glad that we have got broad gauge up to Renigunta. I do not know why from Renigunta they could not extend it. It is only three or four miles. I can assure you that if you extend it, you will get the money's worth and you want to popularise tourist trade, this and that. Why don't you give enough facilities? Tirupati is not only of State importance, it is a national one and I would request the Government to include in their plans this four mile stretch also, from Renigunta to Tirupati.

And now I come to Madanapalle. We have got the tuberculosis sanatorium there, the biggest not only in India but in the whole of Asia. People from Japan and China come. The station, Madanapalle Road is eight or nine miles away from the town. I would request the Government to look into this and extend the line by eight or nine miles up to Madanapalle.

MR. CHAIRMAN: You insist on punctuality of trains, but your time is over.

Shrimati Yashoda Reddy: One word I would like to say about the ladies compartment, though I have got so many other things. About the ladies compartment, the Government has been providing a separate compartment for ladies, but they do not provide enough amenities. Usually they give the worst compartment and put it at this end or the other end of the train. Suppose they want a cup of water or a cup of coffee, the ladies are not able to get it and come into the platform. I request the Railway authorities to give some more consideration as far as ladies compartments are concerned.

Thank you very much.

पं। उत्त अलगुराय शास्त्री (उत्तर प्रदेश): भ्रष्टयक्ष महोदय, में एक दो चीजों की तरफ सरकार का ध्यान दिलाने के लिए खड़ा हुग्रा हूं। में जिस क्षेत्र से स्राता हूं। वह उत्तर प्रदेश का पूर्वी भाग है। वहां मऊ जंक्शन एक बड़ा **जं**क्शन है जहां इलाहाबाद से गोरखपुर जाने वाली गाड़ी, शाहगंज से बलिया जाने वाली गाड़ी श्रौर दूसरी गाड़ियां मिलती हैं। वह एक ऐसा सूत का केन्द्र है जहां करघे ग्रीर चर्खें का कपड़ा बुनता है। लेकिन उतने बड़े बाजार में ज्लेटफार्म तक पहुंचने के लिए ग्रोवर ब्रिज की मांग, जो हम बराबर करते द्याये हैं स्रौर जो मेरे खयाल में हम ग्राठ दस वर्ष से दोहरा रहे हैं, उसकी पूर्ति नहीं हुई हैं । इससे कितनी असुविधा होती है यह किसी समय कोई जा कर देख सकता है। यह एक ऐसी मांग है जिसकी पूर्ति बहुत दिन पहले हो जानी चाहिये थी। मेरा विश्वास है कि नये मंत्री महोदय इस भ्रोर ध्यान देंगे। में ग्रपने मित्र शाहनवाज खां साहब को दावत देता हूं कि वे एक बार उस कपड़े के ध्यापार केन्द्र की म्रोर यात्रा करें मौर वहां के मोगों की ग्रसुविधा को स्वयं देखें। भ्रापका समय बहुत व्यस्त रहता है, इसलिए में आपको दावत नहीं दे रहा हूं, किन्तु में भ्रापके सहायक को दावत दे रहा हुं ग्रीर यह चाहता हूं कि ग्राप उनकी राय से फायदा उठावें।

धमिला स्टेशन मेरे प्रपते गांव का एक छोटा सा स्टेशन है और वह गांव से दो मील के फासिले पर पड़ता है । वहां जाड़े में, बरसात म. गर्मी में मुसाफिरों को खड़ा होने के लिए कोई जगह नहीं है। लोग भीगते रहते हैं। उन क्षेत्रों में काफी बारिश भी होती है श्रीर गर्मी भी विषम पड़ती है। ग्रगर कोई व्यवस्था इसकी की जा सके तो में बड़ा उपकार मान्गा ।

तीसरी बात मुझे यह कहनी है कि इस पूर्वी क्षेत्र में प्रायः बाढ़, बुड़ा स्रौर भुखमरी रहती है। जो माल ग्रनाज वगैरह बड़ी लाइन से जाता है वह सब शाहगंज में जा कर उतर जाता है क्योंकि ग्राजमगढ़, बलिया का क्षेत्र बड़ी लाइन से लिक्ड नहीं है। ग्राजमगढ़ की देवगांव श्रीर उत्तरीला तहसीलें ऐसी हैं जिनमें रेलवे लाइन नहीं है । इस बात की हम बराबर मांग करते था रहे हैं कि मुगलसराय से श्रकबरपुर तक एक बड़ी लाइन निकाली जानी चाहिये जो भ्राजमगढ़ से हो कर पास करे ताकि श्राजमगढ़ श्रीर दूसरे जिले बड़ी लाइन से लिंक्ड हो जायं। एक यह मांग मुझे श्रापके सामने करनी थी।

एक बात में भ्रापसे यह कहना चाहता था कि शाहदरा में जो गाड़ियां रुकती हैं उनमें शाहदरा से दिल्ली ग्राने वाले मसाफिरों की बड़ी भीड़ हो जाती है। वे लोग अधिकांश बिला टिकट चलते हैं या उनके पास पास, होते हैं। जब सबेरे वहां गाड़ियां पहुंचती हैं तो फर्स्ट क्लास कम्पार्टमेंट में और दूसरे कम्पार्ट-मेंट्स में भी वे बड़ी असुविधा पैदा करते हैं क्योंकि वे उनमें घुसन की कोशिश करते हैं। मै चाहता हं कि गाजियाबाद से दिल्ली तक सबेरे कोई ऐसी शटल रन करे जिससे जिन पैसेंजर्स का मलाजिमत के लिए या भौर दूसरे काम के लिए दिल्ली आना जाना रहता है उन्हें ग्राने के लिए सुविधा रहे। दूर से ग्राने वाले म्साफिर सबेरे सबेरे उठकर एक ऋच्छे मूड में होना चाहते हैं, लेकिन उनको वे परेशान करते हैं और खुद भी परेशान होते हैं। यह ग्रसुविधा दूर होनी चाहिये । खास तौर से दिल्ली लखनऊ एक्सप्रेस में चलने वाले पैसेंजर्स के सम्बन्ध में में अपने अनुभव से कह सकता है कि उनको बड़ी श्रमुविधा होती है, बड़ी बिटरनेस होती हैं। खास तौर से गांधी टोपी लगाये हुये यात्रियों को वे यह समझते हैं कि हमारे परम शत्रु हैं, हमें बैठने नहीं देते हैं। इसमें उनका दोष नहीं है क्योंकि वे सर्वरे चलना चाहते हैं श्रौर यहां पहुंचना चाहते हैं। दूर से ग्राने वाले यात्रियों का भी कसूर नहीं है क्योंकि वे रात भर चल कर बाते हैं बीर सबेरे मह हाथ धोने के लिए बाहर जाना चाहते हैं, लेकिन वहां यात्री दरवाजा खोल कर ग्रन्दर ग्राना चाहते हैं। इससे बड़ी ग्रसुविधा होती है। इस सम्बन्ध में मैं रेलवे बोर्ड को लिख चुका हं

भौर स्नाज भी में स्नापका ध्यान इस म्रोर दिलाना चाहता हं।

Appropriation (Railways)

एक बात में ट्रेन कनेक्शन की कहना चाहता हं। ट्रेन कनेक्शन के छट जाने की वजह से यात्रियों को बहत असुविधा होती है। शाहगन्ज का जंक्शन, जो कि बनारस श्रीर फैजाबाद के बीच में पड़ता है, वह है जहां से बलिया श्रीर ग्राजमगढ़ को छोटी लाइन जाती है। देहरा एक्सप्रेस स्रौर दिल्ली एक्सप्रेस ही ऐसी गाड़ियां यहां से जाती हैं जो हमारे लिए कनेक्टिंग ट्रेन्सहैं। श्रगरदस पांच मिनट भी ये एक्सप्रेस गाड़ियां लेट हो जायं तो छोटी लाइन की जो कनेक्टिंग ट्रेन्स हैं वे छोड़ दी जाती हैं। इस प्रकार सैंकड़ों पैसेंजर्स वहांपड़े रह जाते है ग्रौर उनको पांच छ: घंटे रुकना पड़ता है। इस ग्रमुविधा की वजह से भौर भौर दिस्कतों की वजह से हमें शाहगंज में दो बजे दिन में गाड़ी मिलती है छोटी लाइन पर भ्रमिला भौर दोहरीघाट जाने के लिए जो कि हमारा रहने का स्थान है। इस प्रकार दो बजे गाड़ी से चलकर हम दस बजे रात में श्रमिला पहुंचते हैं। शाहगंज से श्रमिला का ७२ मील का कुल फासिला है, और इ घंटे में ७२ मील ६ मील की रक्तार का ऐब्रेज पड़ता है। लेकिन धगर यह गाड़ी छट जाय, कनेक्शन मिस हो जाय तो हम फिर सबेरे १० बजे अपने गांव पहुंच पाते हैं। इससे बहत ग्रस्विधा होती है ग्रौर पूछने पर कोई यह बतलाने वाला नहीं होता है कि ऐसा क्यों होता है। यह अस्विधा और जगहों पर भी होती होगी। गजरीला से जो गाड़ी बिजनौर को जाती है, ग्रगर गजरौला में मेल ट्रेन लेट हो जाय ग्रौर उस बिजनौर जाने वाली गाडी को छोड़ दें तो ब्राठ दस घंटे लेट लोग पहुंचेंगे । यह अस्विधा सारे हिन्दस्तान में हो सकती हैं। इसलिए इस बात की भ्रोर में **ग्रा**पका ध्यान दिलाना चाहता हूं कि तावक्ते कि कोई विशेष दुर्घटना न हो गई हो, ग्रगर कोई गाड़ी युज्यल कोर्स में दस पांच मिनट लेंट हो तो स्टेशन मास्टर या जो उत्तरदायी हों उनके डिस्कशन पर यह बात छोड़ दी जानी चाहिये

कि वे लोगों की सुविधा को ध्यान में रख कर कने विटग ट्रेन्स को रोकने की कोशिश करें न कि यह हो कि वह गाड़ी लेट हो तो हो लेकिन यह गाड़ी ग्रागे जाती है। जिन पैसेंजर्स को ले कर जाने वाली है वे तो स्टेशन पर बैठे बैठे झक मारते हैं लेकिन ट्रेन चली जाती है और खाली जाती है। इससे लोग बड़े मायुस हो जाते हैं।

तो इस एक चीज की धोर मैं घापका विशेष घ्यान दिलाना चाहता है कि ट्रेंस के जो कनेकांस है इनको मेनटेन करने में, इनको मिला देने में रेलवे बोर्ड को, टाइमटेबिल बनाने वालों को ग्रीर कंटोलर्स को ग्रपनी पूरी बहिमत्ता लगानी चाहिये श्रीर यह बात नहीं होनी चाहिये कि देन तो ग्रागे चली जाय ग्रौर यात्री लोग पीछे रह जायं। इस बात की ग्रोर ध्यान दिलाने के लिये ही मैं खड़ा हुआ था और मुझे विश्वास है कि रेलवे मिनिस्टर साहब इस पर घ्यान देंगे।

SHRIMATI T. NALLAMUTHU RAMA-MURTI (Madras): Sir, we must be grateful for small mercies. In our enthusiasm and zeal that we have got an ideal State overnight, we are apt to forget that till the other day our railways were under another regime and that they were constructed more for strategical purposes than for doing a service to the people. Hence, it is all the more a credit to the railway administration of today and to the Government that the railways, within a short space of time of ten years of our Independence, have planned various lines, routes, expanded accommodation in the trains for all classes of people irrespective of caste, creed or colour and increased the number of platforms, stations and given various other amenities both to the travellers as well as to the railway staff in such a way as to give the utmost satisfaction to the best of the capacity of the administration to the users of the railways. As I travelled from the south to the north, I found everywhere a bee-hive of activity going on. Almost in every station,

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[Shrimati T. Nallamuthu Rama-murti.1 some kind of construction or other was there—expansion work in regard to waiting rooms or dining rooms or platform and so on. So, an attempt has been made to meet as as possible much the needs of the people. Estimates and plans are not unalterable. We cannot plan for all times to come. They are subject to revision from time to time and if we view from this point the which will ultimately accrue to the benefits country as a whole rather than from a narrow. piece-meal, short-sighted. parochial, personal angle, then a proper tribute should be paid to the railway administration irrespective of the personnel— whether from south or north, east or west-that might such an administration this day or in days to In my opinion—and I am sure the come House in their heart of hearts will agree with me—the railway administration has done well in these years in spite of various difficulties. Some of us have been asking for the moon. Of course, we should be ambitious. "Man's reach must needs exceed his grasp, or what is Heaven for?" It is good to have an ideal. Let us work towards that ideal. However, it takes time to attain it. But that does not mean that we should draw such a pessimistic, gloomy. shock-giving picture of all that is dreadful in some corner or other of one State in India overlooking the benefits that have accrued to us. The railway administration has not been above blemish. That we ought I myself have grumbled the unpunc-tuality of trains. It has become proverbial that the Grant Trunk Express very rarely reaches its destination in time. Cars come half a dozen times from home and go back. And even when the announcement is made by the railway authorities that the train would reach at such and such a time the train plays some trick at the last moment and something goes amiss. I do not know whether these are within the grasp of human agencies or above them. But still these things have happened. Some effort—and very

strenuous effort-must be made to save our reputation to keep to the timings of trains as much as possible. Otherwise, there is no meaning in scheduling train timings and planning in general.

Major tragedies and minor collisions have taken place-tragedies like Ariyalur and Mahbubnagar and minor collisions of goods trains and passenger training and lives being lost —showing thereby that the value set on human lives is going down in our estimation. In this vast country where powerful, natural agencies operate- floods and other forceswe should plan in such a way that such things will be avoided in future. But when officers in railways have not seen the signals and have gone past them, there must be something dreadfully wrong; either those men have neglected their duty or they have not been normal. And it is a matter not only for economic investigation and study but also for psychological r.nalysis. Drivers of trains over long distances should be given enough rest. It might be possible that tiredness can operate in this way. I am not here to find out a solution for the various shortcomings, to find out the possible ways of meeting these defects but to say that urgent steps should be taken.

There still is overcrowding in the third class, in spite of 'Janatas' or De Luxe trains for 3rd class passengers, because people have begun to travel a great deal. When I was a child, I travelled in a bullock-cart which took three months to reach Rameswaram from the Pudukottah State. Now, looking from that time to the present time, I think a revolution has taken place in communication and transport and we ought to be grateful to the authorities for that. With the coming of independence and so many benefits accruing to us just like equal status of men and women, people— young and old—believe in educating themselves by travel and they become travel-minded. So naturally, trainsespecially third class compartments— have become crowded and more train services must be made possible.

Another thorny question that has been tossed up and down is about catering. I am surprised when people say that in some department or other, in some sector or other, of the railway, the catering is not satisfactory. From my experience. I would like to say here as I have always said—and I do not take back one little word from what I have said-that departmental catering is in fact good. In fact, I was not even aware that it was departmental catering. The service is excellent both from the point of view of tastiness of food and the cleanliness of the utensils in which the various dishes are served from morn till night. The cloth covering the dishes is clean. From the point of view of tastiness of food and variety, the cleanliness and the value charged for it is satisfactory. We get our money's worth. We get many things including ddhi.

Something was said about the dress of the servers-that their shirts were dirty, etc. The servers who served me as I came along even this time on the Grand Trunk Express were spick and span and quite clean. I was given to understand that they changed their dress every 24 hours. I ask whether even the first-class passengers in the train can keep their dress above blemish when dust blows in. So, we have to understand all these and restrain the remarks that we make about the cleanliness of the servers.

There are other things al\* which I would like to mention as I go along. The first one is that proper posters must be provided for, through the broadcasting agencies, in order to teach civic sense to the railway passengers and to the platform users. That is number one. Secondly, Sir, I do not know what we are going to do to relieve the beggar nuisance which is still pestering the railway platforms, and thirdly, there are so many ticketless travellers, especially young children. Many of them come to our juvenile courts. When I met some of them and asked them how they were able to come from such and

such a place, they said that they came away without any tickets. And very smiungly they say all these things. So I feel that in spite of your inspection and espionage arrangements, ticketless travelling still continues, and in the third class compartments these beggars sing and pester the passengers. So something must be done to stop all these things. (Time bell rings). And with regard to the bathrooms, Sir, some mention has already been made. I would like that provision should be made for both types of closets, Eastern as well as Western. I do not want the separation of bathing place from the closet, but more 3pace must be provided between the wash-basin and the closet, and proper stoppers should be provided and made available. About the women's compartments, Sir, some of the carriages, in general, whether men's or women's compartments are really old; some have gone rusty and in some proper hooks etc. are not there. But it is a general thing requiring constant check. Where human lives are concerned, Sir, there should be not only a daily checking but even an hourly checking. Checking is neeessary not only for the track or the wheels of the train, but also for gadgets and various other things that go along with the railway.

I am very happy that education is provided for the children of the railway employees and social welfare work is also carried on and amenities are being provided for the sick people, for example those suffering from leprosy and cancer etc. I think that education should not only be provided for the young but also for the adults, and not only for the railway employees, but for all the passengers also who use the trains. A proper civic sense should be inculcated in them, so that they should be able to realise that everything that is there in this country, whether it is furniture or anything else, belongs to them and it therefore their duty to

[Shrimati T. Nallamuthi Rama-Murthi. co-operate with the railway authorities to maintain them upto standard.

#### (Time bell rings.)

Sir, I would, in the end, congratulate the Railway Administration for the various reforms that they introduced, especially for the Janatas and Air Conditioned De Lux trains and I hope that they will in future also go ahead with their various programmes and make more and more improvements in the railways.

مولانا ایم - فاروقی : (انر پردیش) جناب چيرمهن ساهب - دو دن س اس ریلوے اپروپریشن بل کے اوپر جو گفتگو هو رهي هے اس ميں + 9 فيصدي لوگور نے ریلوے ایڈمنسٹریشن کی خرابیوں کے بارے میں اور ان میں جو دشواریاں میں ان سب کا ذکر کیا۔ [Mr. Deputy Chairman in the Chair] اس طرح +9 فیصدی لوگو*ں نے* آیے لوکل معاملات پہش کئے کہ فلاں جگهه سے ترین جانی چاهئے، فلان جگهه سے ته جائی چاهٹے وغیرہ -اگر آپ ریلویز کی دس برس کی پوری تاریخ جو سنه ۲۷ کے بعد آزادی کے بعد سے شروع ہوتی ہے اس یر غور کریں تو آپ کو معلوم ہوگا کھ جسوقت سے هماری گورنملٹ کو مید ریلوے ملی تھی ہر جگہ سے وہ لکی ھوئی تھی - نہ اس کے پاس لوکوموٹھو تھے، ند اس کے پاس کیریجیز تھے، ند اس کے پاس اور سامان تھا، اور اس وقت سے لے کر اس وقت تک ریلوے

مہیا کئے، جتنے آرام اور راحت کے سامان مہیا گئے وہ آپ کے ساملے ھیں-ية كهذا كة فلال ويل وثياً على جلم فلان نه لی جائے، یه تو ایدمنستریشر، کا سوال ہوتا ہے۔ ایک ریل نکالنے کے لئے تمام چیزوں کو دیکھنا پوتا ہے -میرا ریلویز کی بعش کبھٹیوں سے بھی تعلق رہا ہے۔ اس لئے سجھے اندازہ مے کہ پہلے سوچ کر آتے هیں کہ فلاں ریلوے تو ضرور ٹکل سکتی ہے أور تمام ريزن إيبل باتين سامني ركهتي ھیں لیکن ایسے اسباب سامنے آتے هیں که باعد رک جاتی هے اور مجهوراً یہ اقرار کرنا ہوتا ہے کہ یہ کام بہت مشكل هے - اور نه هو سكے گا -

اس وقت ریلوے هماری سب سے بق اندستن هے جو هندوستان میں چل رھی ہے - اس کے ساملے ایک پہت ہوا۔ سوال ہے۔ جنس کی طرف میں آئریبل ملسٹر کی توجه دلانا چاهتا هوں اور ولا سوال یہ ہے که اس میں جو کام کرنے والے ہیں ان کی دو قسنیں هیں ایک تو اپرگویڈ کے ایمپلائیز هیں اور دوسرے لیمرر یا لوئر گریڈ کے لوگ ھیں – میں یہ 🚽 دیکھ رہا ہوں کہ جو ہوا ملک میں چل رغی ہے۔ اسٹرائیک اور اس قسم کی دوسری چهزوں کی اور سانگوں کی اس کو ساملے رکھ کر آیندہ سال منستر کو چلنا چاهئے - وہ یہ ہے که لیبر کے اور بڑے افیسروں کے بیچے | نے جو کچھ کیا اور جانے سادھن

انتظام چلایا ولا قابل مبارکباد هے -میں امید کروں کا کہ آج کے جو حالات هیں ان کو دیکھتے هوئے آئندہ آپ زیادہ سے زیادہ فیسیلیتی سب لوگوں کو مہیا کر سکیں گے -

اس کے بعد سہی پھر آپ کے ساملے ریلوے کے مزدوروں کی مثال پیش کرتا ہوں ۔ ان کے ساتھ بہت بيداري ارر بهت سنجهه برجهه اور همدردی کے ساتھ تریٹمینٹ کرنا چاھئے۔ جب وہ ایے معاملات آپ کے ساملے پیش کرتے هیں - مجهے به اندازه هے کیونکہ میں ان کے کاموں سے کچھ تعلق ركهتا هول - تب آپ كو چاهيُم که برالاراست بوے پیمانه پر آپ ان کے معاملات کو ٹیکل کریں ۔ میں دیکھتا ھوں کہ جس طرح سے کافڈی طور پر آفیشیلی ان کے معاملات کو ٹیک اپ کیا جاتا ہے اس سے آپ کو صحيم معاومات حاصل نههن هو سکتیں اور اسی وجہ سے صحیم طور ہر معاملے سلجھتے بھی نہیں - میں کیا آپ کے ساملے عرض کروں کہ جتلے بھی گورنمائٹ کے سیکٹر ھیں انڈسٹری کے اس میں یہی طریقہ ہے کہ جس طرح سے گذشتہ زمانہ میں آفیشیلی تريتىينت هوتا تها وهي أب بهي هوتا ھے - اسطرم سے جو چیزیں چلتی ھیں ان سے سمجھوتے کا کام ڈرا مشکل سے چلتا ہے - یعلی میرے کہلے کا مطلب یہ ہے کہ مزدوروں کے ساتھ

ویسا تعلق نہیں۔ ہے جیسا کہ ان دو ملازمیں کے تعلقات ہوتے ہیں جو ایک آقا سے متعلق ہوتے ہیں اور یہی وجہ سب سے بوبی ہے کہ جو ہر موقع پر همیس ایسی آواز سفائی دیتی ھے کہ آج فال جکہ استرائیک ہوگئی ھے - میں مجبوعی طور پر اس سلسله میں یہ عرض کروں که جتلے ربواے ایمهاائیز هیں ان کو جتنی آسانیان مهیا کرنی چاهئین اتلی ریلوے مہیا نہیں کرتی جبکہ اس سے بھی زیادہ آسانیوں کی ان کے لئے ضرورت ھے - اس سے زیادہ ان کے لیے سادھن کی ضرورت ھے - آپیر کے بحصوں کی تعلیم کا کوئی انتظام نہیں ہے حالانكه يهلے كافى انتظام نها - بهت سے سکول یوروپینائزۃ طریقے سے چل رهے تھے وہ سب بند ھو گئے -

# श्री जगजीवन रामः कोई नहीं हुन्रा।

مولانا أيم - فاروقي ، بهرحال أس وقت جتنے ریاوے ایمپلائیز هیں ان کے بچوں کو پوشانے کے لئے ضرور کچھ ند كچه انتظام هونا چاهدّے - مين وقت پر جب ان کی تبدیلی هوتی هے تب دوسری جگهم بحوں کو داخله کوانے میں ان کو بڑی مصیبت محسوس هوتی ہے۔

ان نمام چیزوں کے ساتھ میں آپ کی منستری کو مبارکباد دیتا هیں كه جتني كتهنائيان تهين أن كو دیکھتے ھوئے آپ نے جس طریقہ یہ

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خراب ہوتے ہیں جس سے سفر کرنے میں لوگوں کو بہت می تکلیفوں کا سامنا کونا پوتا هے مجھے امید هے که ملستر صاحب اس بات کی طرف ضرور توجه دين کے -

مجھے ایک چھڑ اور آپ کے سامنے بیان کرنا ہے اور وہ ہے وندھیم پردیھی کے بارے سیں - شاید آپ لوگوں کو یہ خیال هوگا که الگورائے شاستری نے اور هم سب لوگوں نے یہاں پر ہو۔ پی-ھی کا معاملہ رکھا ھے یا اپنے گاؤں کا معامله ,کهتم هیں لیکن میں یہاں یر آپ کے ساملے وندھیہ پردیش کا مناملة يهش كرنا جاهتا هون -وندههه پرديص پهلے ايک حکومت كا سنتو تها أب ولا ختم هو گها - أس زمانه میں آپ نے یہ طے کیا تھا کہ ستنا سے ریوا تک ایک اللی نکالی جائیگی جس سے بہت سے کاوں کور هو جائينگے - کئی سو مهل ايريا كور هو جائيكا - اس لائن كا سروم هو كيا تها اور اسكيم بن كدّى تهى - ليكن اب مجه اطلاع ملى هے ك، وندهیه پردیش سینتر کی حیثیت سے ختم هو جانے کی وجه سے په اسکیم توک کر دبی گئی ہے - جب سے وندهیه پردیش کی سنتر کی حیثیت ختم هو کئی هے وهاں کے لوگ بہت زيادة تكليف أور فاقع كشى ميس هیں ۔ وقال دیہاتوں سے ادھو ادھو مان لهجائے کا کوئی ذریعہ نہیں

(مولانا ايم - فاروقي) ان کے معاملوں میں پورا انصاف نہیں کیا جاتا - بلکہ بوے بوے آفیشرز هی کی بانین سلی جانی ھیں - جس سے ان میں بے اطمیدانی پیدا هوتی جا رهی هے - دوسری بات مجه جو خاص طور سے ابلی ہے اس میں میں اس هاؤس کا زیادہ وقت نہیں لیں گا۔ ریلوے بعجت کی بعصف کے دوران ریلوے کے بارے میں بهت سي شايتين آئي هين كيترنك کے بارے میں جو شایت آئی ہے وا بجا ہے اور اس کی حالت بہت خراب هے - ميرا اينا خيال يه هے كه اس بات کے اوپر ریلوے کو ضرور غور کرنا چاھئے - اس کیٹرنگ کے محکمہ میں جو کنتریکٹر اب نک کام کرتے آئے ھیں یا جو دوسرے کنٹریکٹر کام کریں گے ان کے کام کے اوپر آپ کو سخت سے سخت پابند اور نگرانی رکھنے چاھئے۔ اگر یہ لوگ ریلوے کے اصول کے مطابق کام نہیں کرتے افیشینسی نهیں برتتے هیں تو ان کے خلاف سخت سے سخت کارروائی کی جانی چاہئے مگر بجائے ریاوے کیترنگ کے انکو جاری رکھنا چاہئے -آپ کے کیٹرنگ میں اندی افیشیلسی نهیں آسکتی - دوسری چهز مجھے برانچ لائنب کے سلسلہ میں کہنی ھے - ولا یہ ھے کہ عام طور پر یہ دیکھا گیا ہے کہ براچ لاٹاوں میں جو آپے اور لوكوموتيو لكائے جاتے هيں وہ اكثر

و بحے پرتاپگوہ روانہ ہوتی ہے اگر ولا ذرا لهت هو جائه تو ينجاب مهل نهیں ملتا ہے ۔ اور دن بھر لوگوں کو پرتاپگوهه میں رهنا پوتا هے انکهنتُو صوبہ کا کھیہتل ہونے کے باوجود العآباد هی ایک حد تک انسروں ۲ ہوا۔ سفتر هے اور ایجوکهشن کا بھی سفتر هے ۔ اس لکے لوگوں کا روزانہ آنا جاتا وهما هے - اس وقت العاقبات سے وات میں جو ترین چلتی ہے اس میں ست کلاس کے لوگوں کو تو آدا ہی۔ ھوتی ھے۔ لیکن عام طور پر آنس کے۔ لوگوں کو جو دفتر کی بارزوائی الهمر لكهنكو جاتے هيں بوی مصيبت هوتی ھے - رات کے ۹ بچے بیڈیکر صبم ٥ بحے لکھنئو پہنچتے ھیں ۔

مجهے امهد هے که آنویبل منستر صاحب میری آن چلد تجویزوں پر خاص طور ہے فور کے ساتھ توجہ فرمائهن کے - میں آخر میں پیلوے کی عام ترقیوں کے لئے آنہیبل منسٹو کو قابل مهارکهای سمجهتا هور -**मौलानः एम० फारूकोः** (उत्तर प्रदेश): जनाब चेयरमैन साहब, दो दिन से इस रेलवे एप्रोधियेशन बिल के उत्पर जो गुफ्तगृ हो रही हैं, उसमें ६० फीसदी लोगों ने रेलवे एडिमिनिस्ट्रेशन की खराबियों के बारे में उन में जो दूब्बारियां हैं किया जिक्र उत सबका

[Mr. Deputy Chairman in the Chair.] 03

ने अपने लोकल मुद्रामलात पेश किये

कि फलां जगह से देन जानी चाहिए, फलां

जगह से जानी चाहिए, वर्गरा । प्रगर प्राप्

फीसदी

जोगों

†[ ] Hindi transliteration.

तरह

جس ہے وگ اپنا سامان ایک چکهه سے دوسری جگهه لهنجا سکین-اس لئے مجھے امید ہے کہ آثریبل منستر صاحب اس طرف خاص توجه دیں گے ۔

ایک چیز وہاں کے بارے میں اور کیلا هے-بهویال آب مدهیه پردیش کا سنار هو گیا هے - وندهیه پردیش اس مهن هے جننے لوگ بهویال کام کے لئے جاتے میں ان کے لئے کوئی یا ترین نہیں ہے جو که جادی پہونچا دے۔ وہاں کے لوگوں کو کسی نه کسی کام سے روزانہ بھویال جاتا پوتا ھے اور ۲۷ کھنٹے صرف ھو جاتے ھیں-مجهے امید ہے که ریاوے ملسار صاحب بھوپال تک جانے کے لیے کوئی فاست ترین کا انتظام کردیں کے جس سے وڈدھیت پردیش کے لوگوں کو بھوپال جانے میں آسانی ہو جائیکی -

میں همهشه یو- پی- کے بارے میں ایک چهو پیش کرتا رها هون - جو آج بھی آپ کے ساملے پیش کرنے جا رها هون - اس وقت المهنتُو اور اله آباد کے درمیان کوئی معقول تھو چللے والی ترین نہیں ہے جو که الدآباد سے لکھنٹو جلدی پہونچا دے۔ ایک كارى ينجاب ميل هے جس كا كنيكشن پرتاپکوه میں ملتا هے - الدآباد سے ہرتایکومہ کی دوری ۴۵ میل ہے اور اس میں قفائی کھنٹے کا وقت لگ جاتا هے ، الدآباد سے ایک ترین سیم

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(Railways)
[मौलाना एम० फारूकी]

रेलबेज की १० बरस की पूरी तारीख जो सन ४७ के बाद, ग्राजादी के बाद से शुरू होती है. उस पर गौर करें तो आपको मालम होगा कि जिस वक्त से हमारी गवर्नमेंट को यह रेलवे मिली, थी हर जगह से वह लुटी हुई थी। न उनके पास लोकोमोटिव थे. न उसके पास कैरेज़ थे, न उसके पास और सामान था, ग्रीर उस वक्त से लेकर इस वक्त तक रेलवे ने जो कुछ किया और जितने साधन महय्या किये, जितने ग्राराम ग्रीर राहत के सामान मुहय्या किये, वह आपके सामने हैं। यह कहना कि फलां रेल निकाल दी जाये, फलां न निकाली जाये, यह तो एडमिनिस्ट्रेशन का सवाल होता है। एक रेल निकालने के लिए तमाम चीजों को देखना पड़ता है। मेरा रेलवेज की बाज कमेटियों से भी ताल्लक रहा है इसलिए मझे अन्दाजा है कि पहले सोच कर आते है कि फलां रेलव तो जरुर निकल सकती है और तमाम ीजनेबल बातें सामने रखते हैं, लेकिन ऐसे ग्रसबाब सामने ग्राते हैं कि बात रुक जाती है धोर मजबरन यह इकरार करना पडता है कि यह काम बहुत म्श्किल है और न हो सकेगा।

इस वक्त रेलवे हमाी सबसे बड़ी इंडस्ट्री ह जो हिन्दुस्तान में चल रही है। उसके सामने एक बहुत बड़ा सवाल है जिसकी तरफ मैं म्रानरेबल मिनिस्टर की तवज्जह दिलाना चाहता हूं ग्रौर वह सवाल यह है कि इसमें जो काम करने वाले हैं उनकी दो किस्में हैं, एक तो ग्रपर ग्रेड के एम्प्लाइज ह ग्रीर दूसरे लेबर या ग्रीर ग्रेड के लोग हैं। मैं यह देख रहा हं कि जो हवा मुरुक में चल रही है स्ट्राइक ग्रौर इसी किस्म की दूसरी चीजों की ग्रीर मांगों की और इसको सामने रख कर आइन्दा साल मिनिस्ट्री को चलना चाहिए, वह यह है कि लंबर के और बड़े श्राफीसरों के बीच ऐसा ताल्ल्क नहीं है जैसा कि इन दो मुलाजमीन के ताल्लुकात होते हैं जो एक ग्राका से मुतल्लक होते हैं और यदी बजह सबसे बड़ी है कि जो हर **मौके** पर हमें ऐसी ब्रावाज सुनाई देती है कि आज फलां जगह स्ट्राइक हो गई है। में मजमूई तौर पर इस सिलसिल में यह अर्ज करूं कि जितने रेलवं एम्प्लाईज़ है उनकों जितनी आसानियां मुह्य्या करनी चाहिएं उतनी रेलवं नहीं मुह्य्या करती, जब कि उससे भी ज्यादा आसानियों की उनके लिए जरूरत है। इससे भी ज्यादा उनक लिए साधन की जरूरत है। उनके बच्चों की तालीम का कोई इन्तजाम नहीं है, हालांकि पहले काफी इन्तजाम था। बहुत से स्कूल योरोपेनाइज्ड तरीके से चल रहे थे, वह सब बन्द हो गये।

श्री जगनीवन राम: कोई नहीं हुआ।

मौताना एम० फारू ही : बहरहाल इस वक्त जितने रेलवे एम्प्लाईज है, उनके बच्चों को पढ़ाने के लिए जरूर कुछ न कुछ न्तजाम होना चाहिए। एन वक्त पर जब उनकी तबदीली होती है, तब दूसरी जगह बच्चों को दाखला कराने में उनको बड़ी मुसीबत महसूस होती है।

इन तमाम चीजों के साथ मैं श्रापको, मिनिस्ट्री को मुबारकबाद ेता हूं कि जितनी कि नाइयां थीं उनको देखते हुए श्रापने जिस तरीके पर इन्तजाम चलाया, वह काबिले मुबारकबाद है। मैं उम्मीद करुंगा कि श्राज के जो हालात हैं, उनको देखते हुए श्राइन्द। श्राप ज्यादा से ज्यादा फैसिलिटीज सब लोगों को मुह्य्या कर सकेंगे।

इसके बाद मैं फिर ग्रापके सामने रेलवे के मजदूरों की मिसाल पेश करता हूं। उनके साथ बहुत बेदारी श्रौर बहुत समझ बूझ श्रौर हमदर्दी के साथ ट्रीटमेंट करना चाहिये। जब वह अपने मामलात आपके सामने पेश करते हैं मुझे यह अन्दाजा है क्योंकि मैं इनके कामों से कुछ ताल्लूक रखता हूं, तब ग्रापको चाहिये कि बराहरास्त बड़े पैमाने पर ग्राप इनके मामलात को टैकिल करें। मैं देखता हूं कि जिस तरह से कागजी तौर पर ग्राफीशली इनके मामलात को टेकग्रप

किया जाता है उससे ग्रापको सही मालुमात हासिल नहीं हो सकतीं श्रीर इसी वजह से सही तौर पर मुग्रामले सुलझते भी नहीं। मैं क्या आपके सामने अर्ज करूं कि जितने भी गवर्नमेंट के सैक्टर हैं, इंडस्ट्री के, इनमें यही तरीका है कि जिस तरह से गजश्ता जमाने में भ्राफीशली ट्रीटमेंट होता था, वही अब भी होता है। इस तरह से जो चीजें चलती हैं उनसे समझौते का काम जरा मुश्किल से चलता है, यानी मेरे कहने का मतलब यह है कि मजदूरों के साथ उनके मामले में पुरा इंसाफ नहीं किया जाता बल्कि बड़े बड़े श्राफीशियल्स ही की बातें मुनी जाती हैं, जिस से उन में बेइत्मीनानी पैदा होती जा रही है। दूसरी बात जो मझे खास तौर पर कहनी है उसमें इस हाउस का ज्यादा वक्त नहीं लंगा । रेलवे बजट की बहस के दौरान रेलवे के बारे में बहत सी शिकायतें आई हैं केटरिंग के बारे में जो शिका-यत आई है वह बजा है और इसकी हालत बहुत खराब है। मेरा ग्रपना खयाल यह है "िक इस बात के ऊपर रेलवे मिनिस्टी को जरूर गौर करना चाहिये। इस केटरिंग के महकमा में जो कांटेंक्टर ग्रब तक काम करते ग्राये हैं या जो दूसरे कांट्रेक्टर काम करेंगे उनके काम के अपर ग्रापको सहत से सहत पाबन्दी ग्रीर निगरानी रखनी चाहिये। अगर यह लोग रेलवे के असूल के मताबिक काम नहीं करते. एफीशियेन्सी नहीं बरतते हैं तो उनके खिलाफ सस्त से सक्त कायंवाही की जानी चाहिये। मगर बजाये रेलवे केटरिंग के उनको जारी रखना चाहिये। ग्राप के केटरिंग में इतनी एफीशियेन्सी नहीं ग्रा सकती। दूसरी चीज मझे बीच लाइनों के सिलसिला में कहनी है वह यह है कि ग्रामतौर पर यह देखा गया है कि ब्रांच लाइनों में जो डिब्बे ब्रौर लोकोमोटिव लगाये जाते हैं, वह अक्सर खराब होते हैं, जिससे सफर करने में लोगों को बहत सी तकलीफों का सामना करना पड़ता है । मझे उम्मीद है कि मिनिस्टर 42 RSD-5.

साहब इस बात की तरफ जरूर तवज्जह देंगे।

मुझे एक चीज ग्रौर ग्रापके सामने बयान करना है ग्रीर वह है विन्घ्य प्रदेश के बारे में। शायद ग्राप लोगों को यह खयाल होगा कि अलगराय शास्त्री ने और हम सब लोगों ने यहां पर यु० पी० ही का मामला रखा है या अपने गांव का मामला रखते हैं लेकिन में यहां पर ग्राप के सामने विनध्य प्रदेश का मामला पेश करना चाहता हं। विन्ध्य प्रदेश पहले एक हक्मत का सेंटर था। ग्रब वह खत्म हो गया । इस जमाने में ग्रापने यह तय किया था कि सतना से रीवां तक लाइन निकाली जायगी, जिससे बहत से गांव कवर हो जायेंगे। कई सौ मील एरिया कवर हो जायगा। इस लाइन का सर्वे हो गया था और एक स्कीम बन गई थी। लेकिन अब मझे इत्तला िली है कि विन्ध्य प्रदेश सेंटर की हैसियत से खत्म हो जाने की वजह से यह स्कीम तर्क कर दी गई है। जब से विन्ध्य प्रदेश की सेंटर की हैसियत खतम हो गई है, वहां के लोग बहत ज्यादा तकलीफ और फाकाकशी में हैं। वहां देहातों से इधर उधर सामान ले जाने का कोई जरिया नहीं है, जिससे लोग अपना सामान एक जगह से दूसरे जगह ले जा सकें। इसलिये मुझे उम्मीद है कि ग्रानरेवल मिनिस्टर साहब इस तरफ खास तौर से तवज्जह देंगे।

एक चीज वहां के बारे में और कहना है। भोपाल ग्रब मध्यप्रदेश का सेंटर हो गया है। विन्ध्य प्रदेश इसी में है, जितने लोग भोपाल प्रान्त के लिए जाते हैं, उनके लिए कोई तेज ट्रेन नहीं है जो कि जल्दी पहुंचा दे। वहां के लोगों को किसी न किसी काम से रोजाना भोपाल जाना पड़ता है और २६ घंटे सफं हो जाते हैं। मुझे उम्मीद है कि रेलवे मिनिस्टर साहब भोपाल तक जाने के लिए फास्ट ट्रेन का इन्तजाम कर देंगे जिससे विन्ध्य प्रदेश

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[मौलाना एम० फारूकी]

के लोगों को भोपाल जाने में आसानी हो जायगी।

में हमेशा यु० पी० के बारे में एक चीज पेश करता रहा हं. जो आज भी आपके सामने पेश करने जा रहा हं। इस वक्त लखनऊ और इलाहाबाद के दरिम्यान कोई माकल तेज चलने वाली टेन नहीं है जो कि इलाहाबाद से लखनऊ जल्दी पहुंचा दे। एक गाडी पंजाब मेल है जिसका कनेक्शन प्रतापगढ में मिलता है। से प्रतापगढ़ की दूरी पैतीस मील है और इसमें ढाई घंटे का वक्त लग जाता है। इ लाहाबाद से एक देन सबह को ६ बंजे प्रतापगढ़ रवाना होती है और अगर वह जरा लेट हो जाय तो पंजाब मेल नहीं मिलता है और दिन भर लोगों को प्रतापगढ में रहना पडता है। लखनऊ, सुबा का केपीटल होने के बावजद इलाहाबाद ही एक हद तक ग्रफसरों का बड़ा सेंटर है ग्रीर एजकेशन का भी सेंटर है, इसलिए लोगों का रोजाना ग्राना जाना रहता है। इस वक्त इलाहाबाद से रात में जो ट्रेन चलती है, उसमें फर्स्ट क्लास के लो में को तो ग्रासानी होती है लेकिन ग्रान तौर पर बाफिस के लोगों को जो, इफ्तर की कार्यवाही लेकर लखनऊ जाते हैं, बड़ी मसीबत होती है। रात के ६ बजे बैठ कर सुबह पांच बजे लखनऊ पहुंचते हैं।

मझे उम्मीद है कि ग्रानरेबिल मिनिस्टर साहब मेरी इन चन्द तजवीजों पर खास तौर से गौर के साथ तवज्जा फरनाया। में श्राखिर में रेलवे की ग्राम तरिकायों के लिए ग्रानरेबिल मिनिस्टर को काबिले मकारिकवाद समझता हं।

SHRI P. D. HIMATSINGKA (West Bengal): Mr. Deputy Chairman, var ious Members have made various sug gestions. I just want to mention one two important points which

feel might help the Ministry to save foreign exchange. We were told yesterday during the Question Hour

that a Mission has gone out to foreign countries for the purchase of railway materials. I think that the Government of India has got a number of Purchase Missions in different countries which are in a position to supply correct information as regards the prices to be paid for various materials that can be available in those countries. It will be very much to the advantage of the Government if they ascertain facts from these missions and then get in touch with some of the big businessmen here like Tatas who deal with steel and other things, who could get these things much cheaper. They should ascertain the minimum prices at which they will be available in these countries and then get into touch with the businessmen here, and if they are in a position to get them cheaper than what is being quoted by their own men in foreign countries, they should have no difficulty in doing so, and I have no doubt that this way they can save a lot of money, because after all when Government officers go, they do not know all the intricacies through which money can be saved by businessmen. This is one point which they should consider.

Another thing is about timber. A friend from Andhra said that the Andhra Government is in a position to supply a lot of timber. Similarly, other States are also in a position to supply timber. But what I understand is that last year in 1956 they introduced one specification K-IC-56 which has caused a lot of difficulty. They have been buying timber from 1939 onwards till 1955 on the basis of one specification which was called K-l-39, and there was no difficulty in the supply of timber for the last 15 years. But in 1955, when the supply of timber had fallen, they made the specification stricter and introduced this K-IC-56. I understand that people who deal in timber put in their protest that it will not be possible to supply timber to this specification on account of depleted supplies, but for reasons best known to the Ministry or the

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Department who purchase timber, they stuck to this specification and as a result no one has been able to supply. In fact, the Northern India supliers are not submitting any tenders. I understand that South Indian businessmen gave tenders, accepted to supply 2,000 tons, but ultimately on account of this specification being enforced, failed to supply the timber. Therefore that is a point which the Minister should be good enough to examine with the help of his experts whether there is something wrong with the specification that has been recently introduced and whether there was any necessity to change a specification which had been working satisfactorily for at least 15 or more years.

I come to certain other difficulties. I am connected with certain firms which had been supplying very large quantities of timber, wooden sleepers. I understand that in the last two or three years Sleeper Control the Officer, whose office in Calcutta is Eastern Group known as Sleeper Control Office, has created a lot of difficulties in payments. They do not pay in time, they do not pay any proper attention refund of securities and other payment diffi culties have been created, and as a result people who had been supplying wooden sleepers have gone off from that line and have been supplying to other firms like Tatas. ignoring railways. The result is that supply of wooden sleepers which was already short has fallen short still further. That also should be examined by the hon. Minister, and he should try and find out if there is something wrong with the Department that is responsible for the purchase of sleepers, find out Why the Eastern Group Sleepers Control Office, which was able to get large quantities of sleepers all these years has been practically failing recently in getting any sleepers from that area. That will give valuable information to the Ministry and they might be able to find out the reasons why supplies

have fallen short. These are the two small points which I wanted the Minister's attention to be drawn to, and I hope he will try to find out if there is something wrong, and if he finds that there is something wrong, I hope he will set it right.

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MR. DEPUTY CHAIRMAN: There are five more speakers. Shall we sit through till 1.45 and then adjourn till 2.30 or adjourn till 1.45 and then meet?

SHRI JASPAT ROY KAPOOR (Uttar Pradesh): Why not adopt the usual procedure and adjourn till 2:30? We can meet on Saturday if necessary.

MR. DEPUTY CHAIRMAN: We have got five more speakers. The House stands adjourned till 1.45.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at forty-five minutes past one of the clock, MR. DEPUTY CHAIRMAN in the Chair.

श्री शील भद्र याजी (बिहार) ग्रध्यक्ष महोदय, सन् १६५७-५८ के वित्तीय वर्ष की सेवा के लिए रेलों के प्रयोजनार्थ योजना बनी है, जिसके लिए ६०४ करोड से ज्यादा रुपया भारत की क्षित निधि से इस विनियोग नं० २ विधेयक के द्वाा लिया जा रहा है में इस विधेयक का समर्थन करते हये रेलवे मिनिस्टरी तथा रेलवे बोर्ड को पाँच आवश्यक भ्रौर महत्वपूर्ण सुझाव देना चाहता हं।

सबसे पहला मेरा सुझाव यह है कि, वस्तियारपुर बिहार लाइट रेलवे जो वस्ति-यारपुर से बिहार शरीफ, नालंदा ग्रीर राज-गिरि तक जाती है, उसे सरकार लेले। मैं सनझता हं कि इस रेलवे लाईन में ग्रकसर हिन्दस्तान के ही नहीं बल्कि बौद्ध धर्मान्यायिता के नाते दूसरे देशों के लोग भी यात्रा करते हैं। नालन्दा हिन्दस्तान की मशहर

### श्री शीलभद्र याजी

जगह है और यह रेलवे लाइन प्रायः बन्द होने जा रही है पहले वह मार्टिन कंपनी के नीचे थी। उस के बाद वह डिस्ट्विट बोर्ड के हाथ में गई। डिस्ट्रिक्ट बोर्ड ने कई बार रेलवे बोर्ड ग्रौर रेलवे मिनिस्ट्री को लिखा है। बिहार की सरकार ने भी लिखा है कि जल्दी से जल्दी उसका राष्ट्रीयकरण किया जाय। मालम हम्राहै, वहां वाडगेज की लाइन बनने वाली है लेकिन ग्रभी वह बन्द होने जा रही है। बिहार सरकार के द्वारा रेलवे बोडं को लिखने पर भी मैं नहीं सनझता कि रेलवे मिनिस्टरी क्या कर रही है, चुंकि हिन्द्स्तान के बाहर के लोग भी वहां शाल में लाखों की ताहाह में आते हैं इसलिये उन ही अनुविधाओं का विवार करते हुए ३६ मील लम्बे बिस्तियारपुर विहार लाइन का जल्दी मे जल्दी राष्ट्रीयकरणं किया जाय श्रौर उसको बाडगेज बना करके गया से मिलाया जाय ।

मेरा दूसरा सुझाव यह है कि रांची में जहां भारी मशीनरी और बड़े बड़े ग्रीजार बनाने के कारखाने खाले जा रहे हैं भ्रौर में समझता हं कि वह हिन्दुस्तान का ग्रव्वल नम्बर का कारखाना होगा । इसे रूरकेला. जमशेदपुर, दुर्गापुर म्रादि से बाडगेज बना कर सम्बद्ध किया जाय।

मेरा तीसरा सुझाव यह है कि ब्रह्मपुत्र नदी पर एक पूल बनाया जाय । गत बजट सैशन में कहा गया था कि उत्तरी बिहार और दिनणी बिहार को एक करने के लिए, उन्हें मिलाने के लिए, गंगा पर एक बड़ा भारी पूल बनाने में १५ करोड रुपया खर्च किया जा रहा है। लेकिन श्रासाम को सारे हिन्दुस्तान से मिलाने के लिए ब्रह्मपुत्र पर पांडु के नजदीक एक पुल बनाने की जो मांग की गई थी, उसके सम्बन्ध में में नहीं समझता कि सरकार क्या कर रही है। इसके लिए आसाम और दूसरे क्षेत्रों के लोग बराबर ग्रावात उठाते रहे हैं। यदि पंचवर्षीय योजना को सफल बनाना है

श्रौर श्रासाम को सारे हिन्द्स्तान से संबंद्धित करना है, तो पांडु के नजदीक ब्रह्मपुत्र नदी के ऊपर जल्दी से जल्दी पूल बनाना चाहिये।

No. 2 Bill, 1957

मेरा चौथा सुझाव यह है कि मणिपुर को अवश्य रेल से संबंद्धित करना चाहिये, क्योंकि वहां नागा लोगों की गडबडें होती हैं, प्रायः मणिपुर ग्रौर इम्फाल से होती है। इन स्थानों का रेलवे से संबंध नहीं है। हिन्दुस्तान की सुरक्षा को ध्यान में रखते हए, मैं समझता हं कि इम्फाल और मणिपूर को भी रेल से संबंधित किया जाय।

मेरा पांचवां सुझाव--काश्मीर के संबंध में है। सब लोग जानते हैं कि काश्मीर कितना महत्वपूर्ण स्थान रखता है, लेकिन अभी तक काश्मीर और जम्म रेलवे लाइन से संबं-धित नहीं है। इसलिए पठानकोट से लेकर जिस तरह भी हो, जम्म और श्रीनगर तक रेलवे लाइन बनाई जाय ग्रौर उसे सारे हिन्द्स्तान से मंबंधित किया जाय।

इस प्रकार मेरे ये पांच सुझाव हैं जो बहुत महत्वपूर्ण हैं। हिन्द्स्तान की द्वितीय पंच-वर्षीय योजना को चलाने के लिए स्रौर हिन्द्स्तान की सुरक्षा की दृष्टि से, मैं समझता हं कि इन पांचों सुझावों को यदि रेलवे मिनिस्ट्री **ग्रौर** रेलवे बोर्ड मान ले. तो इससे बहुत काम हो सकता है।

श्री बी० बो० शर्मा (उत्तर प्रदेश): मुझे बहुत सी बातें जो कहनी हैं, उनके लिए इतना समय नहीं है कि मैं कह सके। इस लिए सिर्फ दो तीन बातें में कहना चाहता हं ।

एक बात यह है कि रेलवे मिनिस्ट्री के सात बच्चे हैं लेकिन एक बच्चे के साथ वह स्टेप सन का बरता व करती है ग्रीर वह है एन० ई० ग्रार०। नार्थ ईर्स्टन रेलवे के साथ, मेरा रूयाल है कि एक विमाता अपने सौत के लड़के के साथ जैसा बरताव करती है. वैसा ही रेलवे ग्रथारिटी ज बरताव करती हैं।

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रेल उपमंत्री (श्री शाहनवाज स्त्री) सबसे ज्यादा रुपया वह लेती है।

श्री बी० बी० शर्मा: जो वह लेती है वह मैं आपको अभी बतलाता हूं। यह देखिये एक एक डिमांड मैं लेता हूं। पहली डिमांड नम्बर ४ ले लीजिये। चौथी डिमांड कुल ३० करोड़, ७१ लाख और १६ हजार की है। उसमें एन० ई० आर० को ४ करोड़ १० लाख द हजार रू० मिले हैं और नार्दर्न रेलवे को ४ करोड़ १७ लाख द हजार रू० मिले हैं, इस प्रकार वह ज्यादा नहीं है बल्कि कम है।

श्री शाहनवाज खां: यह कौन सी डिमांड है?

श्री बी० बी० शर्मा: "ग्राहिनरी वर्किंग एक्सपेंसेज ऐडिमिनिस्ट्रेशन" की यह डिमांड है। तो यह डिमांड नम्बर ४ हई। फिर इसके बाद ग्राप डिमांड नम्बर ५ देखिये। इसमें "रिपेयर्स ऐंड मेंटिनेंस" के लिए रुपया लगाया जा रहा है श्रीर सैंट्रल रेलवे के लिए १५ करोड, ३१ लाख और २८ हजार रुपया है, ईस्टंन रेलवे के लिए १६ करोड, ४ लाख ग्रीर २३ हजार रुपया है, नार्दन रेलवे के लिए १५ करोड, १७ लाख ग्रौर २५ हजार रुपया है, लेकिन नार्थ ईस्ट्रेन रेलवे के लिए सिर्फ १ करोड ८८ लाख और १७ हजार रुपया है। नवी यह है कि जो ७ जोन्स हैं उन सबसे कम ६ करोड ८४ लाख ६७ हजार रुपया रिपेयर्स ग्रीर मेंटेनेंस पर खर्च के लिये इस जोन को दिया गया है। मेरा ख्याल है कि इस रेलवे को रिपेयर्स और में टेनेंस की जितनी जरूरत है उतनी किसी और रेलवे को नहीं है क्योंकि इस लाइनपर बाढ वा प्रकोप बहुत रहता है जिसने कि लाइनें बिगड जाती हैं और पुल टुट जाते हैं। किसी और लाइन में इसका इतना प्रकोप नहीं है क्योंकि किसी और जोन में इतनी भीषण नदियां नहीं बहती है जितनी कि इस जोन में बहती हैं।। गंगा घाघरा, गंडक कोसी और ब्रह्मपुत्र का भी कुछ हिस्सा इस जोन में आ जाता है, तो जितनी भयंकर नदियां इस जोन में हैं--जिनसे कि हर प्रकार का नकसान लाइंस को होता है-उतनी किसी और जोन में नहीं है। किन्त, तब भी ७ जोनों में से सब से कम ६ करोड़ ५४ लाख ६७ हजार रुपया इस जोन को दिया गया है जबकि दूसरे जोन्स को १५ करोड, १६ करोड, १५ करोड, १२ करोड, ११ करोड और १३ करोड रुपया दिया गया है। इस जोन को रिपेयर्स ऐड मेंटेनेंस के लिये सिर्फ़ ह करोड ५४ लाख ६७ हजार रुपया दिया गया है। फिर भी हमारे डिप्टी मिनिस्टर साहब ने कहा है कि सबसे ज्यादा रुपया इसी जोन में खर्च होता है। मेरी समझ में नहीं घाता है कि किस गणित से, किस हिसाब से, यह रुपया ज्यादा कहा जा सकता है। हां, एक बात कही जा सकती है और वह यह कि इस लाइन से आमदनी शायद कम होती है। लेकिन जो लाइन इतनी नेगलेक्टेड है, जिस लड़के को खाना पीना इतना कम मिलता है, उससे यह तो उम्मीद नहीं की जा सकती है कि वह सबसे ज्यादा मेहनत करे। इस लडके के साथ विमाता का सा व्यवहार किया जाय ग्रीर फिर यह उम्मी: की जाय कि वह हट्टाकट्टा और पहलवान हो और खान-दान के लिये सबसे ज्यादा पैदावार करे यह बात समझ में नहीं प्राती है।

श्रव में श्रापको डिमांड नं० ६ के बारे में बतलाऊंगा। डिमांड नं० ६ "श्राडिनरी वर्किंग एक्सपेंसेज—श्रापरेटिंग स्टाफ" के लिये है। इसमें भी श्रीर जोनों को ६,६ करोड़ श्रीर करोड़ मिला है लेकिन इस जोन को ६ करोड़ ६२ लाख ६८ हजार मिला है। यानी इस डिमांड में भी इस जोन को सबसे कम स्पया दिया गया है।

श्रव डिमांड नं० ७ लीजिये। डिमांड नं० ७ फुएल के लिये है। जरूरी बात है कि जब गाड़ी चलाश्रोगे नहीं तो कोयला कम ही लगेगा । चुनाचे इसमें भी इस जोन को ३ करोड़ ६६ लाख ६२ हजार दिया [श्री बो० बो० शर्मा]

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गया है जब कि दूसरे जोन्स को ११ करोड़
४२ लाख २४ हजार रुपया, १० करोड़
५ लाख ४६ हजार रुपया, ७ करोड़ ६६
लाख ३ हजार रुपया स्नादि स्नादि दिया गया
है। इस डिमांड में भी इस लाइत का सबसे
कम ३ करोड़ ६६ लाख ६२ हजार दिया
गया है जब कि दूसरी
2 PM लाइनों को इससे तिगृना
स्रौर चौगुना दिया गया है,
तिस पर भी यह कहा जाय कि इसकी
पैदाबार ज्यादा नहीं होती है ?

ग्रब डिमांड नं० १५ को लीजिये। १८ करोड १३ लाख २३ हजार रुपये की यह डियांड है लेकिन उसमें से एक पैसा भं/ इस लाइन को नहीं दिया गया है । यह डिमांड "Construction of New Lines-Capital and Depreciation Reserve Fund" के लिये है। इसमें यह लिखा है; इसमें एक "This demand deals with expenditure on construction of new lines and restoration of dismantltd lines chargeable to Capital and Depreciation Reserve Fund." पैसा भी इस लाइन को नहीं मिला है. यानी न तो इसमें कोई नई लाइन बनानी है मौर न किसी नई लाइन को बनाने की अरूरत ही महसूस होती है ।

मेरे कहने का अभिप्राय यह है कि इस लाइन के साथ जो यह विमाना का सा ध्यवहार किया जाता है वह कहां तक उचित है और तिस पर भी यह उम्मीद की जाय कि इसकी पैदावार ज्यादा हो, यहां के लोगों को आने जाने की सह लियत हो और उनको हर प्रकार का आराम मिले े जब रिपेयर्स के लिये रुपया ही नहीं रखा गया है तो फिर वहां की गाड़ियां खड़खड़ नहीं चलेंगी तो और कैसे चलेंगी, वहां के लोगों को तकलीफ नहीं होगी तो और होगा क्या े जब कि वहां की लाइन की यह कैफियत है तो फिर वहां इंडस्ट्रीज वगैरह का विकास कैसे होगा े तो मेरा मह कहना है कि यह बर्ताव उस लाइन के साथ है जिसका कि माइलेज मेरे

ख्याल से किती दूसरी लाइन से कम नहीं है और जिसमें कि हर प्रकार के खतरे होते हैं। हर ग्राइटम को मंने दिखलाया, जितने ग्राइटम्स हैं उन सबमें उस लाइन को सबसे कम रुपया दिया जाता है, तो इस लाइन का सुचार रूप से चलाना ग्रसम्भव सा प्रतीत होता है।

ग्रब कुछ लोकल बातों को भी मैं बताऊंगा । जैसा कि मैंने बताया कि डिमांड नं० १५ में नई लाइनों के लिये इस जोन को एक पैसा भी नहीं दियागयाहै ग्रीर यहां कोई नई लाइन बन ही नहीं सकती है। ग्रभी उत्तर प्रदेश की गवर्नमेंट ने हाल ही में नई लाइनें खोलने के लिये ११ या १२ सजेशन्स भेजे थे, लेकिन उसमें से एक भी मंज्र नहीं हुए है और कोई नई लाइन नहीं बनी है। सिर्फ़ रामपूर से लालकथा को जो लाइन है उसका ग्रभी सबें ही हो रहा है। तीन या चार वर्ष से यह मसला पड़ा हुआ है लेकिन श्रभी सर्वे ही हो रहा है और उस लाइन के सिर्फ इंजीनियरिंग सर्वे के लिये श्रभी एक हजार रुपया रखा गया है। इसके ऋलावा भौर कोई रुपया नहीं रखा गया है।

श्री आर० पो० टामटा (उत्तर प्रदेश): सर्वे हो चुका है।

श्री बो० बी० श्रमां : लेकिन इंजी-नियरिंग का सर्वे बाकी है श्रीर उसके लिये ७८ हजार स्यया १६५७-५८ के बजट में पेश है श्रीर श्रापको दिया जा रहा है।

तो रेलवे विभाग में मेरी यह शिकायत है कि उत्तर प्रदेश के साथ कोई न्याय का बत्तिव नहीं किया जा रहा है।

ग्रभी हमारे लायक दोस्त श्री ग्रलगू राय शास्त्री ने शाहगंज का जिक किया था । उन्होंने जो बात कहीं थी, उसका मैं दूसरा पहलू कहता हूं। उन्होंने कहा था कि ग्रगर ग्राजमगढ़ के लिये गाड़ी छट जाय तो वहां शाहगंज स्टेशन पर ७, द घंटे रहना पड़ता

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Appropriation

(Hallways)

है। तो यह तो दिक्कत है ही, लेकिन उससे एक भ्रौर बड़ी दिक्कत है भ्रौर वह यह है कि वहां रेलवे स्टेशन पर कैटरिंग का कोई इंतजाम ही महीं है। वहां न तो कांट्रैक्टर के जरिये से ग्रौर नं सरकारी तरीके से ही कैटरिंग का कोई प्रबन्ध ह। का बाजार स्टेशन से करीब डेढ़ या दो मील के फ़ासले पर है। चुनाचे, अगर बदिकस्मती से किसी यात्री की गाड़ी छट जाय तो फिर उसे वहां चाय भी नहीं मिल सकती है, अच्छी चाय को कौन कहे खराब चाय भी नहीं मिल सकती है क्योंकि वहां कोई प्रबन्ध ही नहीं है। जब चाय ही नहीं है तो फिर खाने का तो कोई नाम ही नहीं ले सकता है, साबक्ते कि वह उसको अपने पास ही न रखेहो । वहां से ही ऋजमगढ़ जिले की, बलिया जिले की ग्रौर पूर्वी जिलों की यात्राशुरू होती हैं। बलिया को जो जाने वाले हैं, उनको तो और भी दिक्कत है। हमारे लायक दोस्त श्री तारकेश्वर पींडे यहांनहीं हैं, उनकी तो छपरा की लाइन ही बन्द हो गई है । मेंने कल एक सवाल में पूछा था कि वह लाइन कैसे बन्द हुई। मेरे ख्याल से उसकी मारी जिम्मेदारी रेलवे के महकमे की है। पार-साल जब बहुस भीषण और बड़ी विकराल बाढ़ भाई थीं, तब उस समय उस रेलवे लाइन काइनकोचमेंट हम्राथा।

## (समय की घंटी बजती है)

भव में एक मिनट में ही खत्म करने वाला हुं। तो इनकोचमेंट हुआ और उस बक्त रैलवे के अधिकारियों का ध्यान उस तरफ दिलाया गया, लेकिन फिर भी कोई काम नहीं हुद्या। काम जो हुआ, वह क्याहम्रा? वह यह कि स्टेशन के इर्द-गिर्द थोड़ी मी मिट्टी और बालुफैंकी गई। बाढ़ में तो पत्थर भी हिल जाता है, फिर बालू ग्रौरमिट्टी कहातक उससे रक्षा कर सकती है। बालू और मिट्टी भी किस महीगे में फैंकी गई? बाढ़ अगस्त और सितम्बर

में आई लेकिन जनवरी, फरबरी तक बिल्कुल सोते रहे ग्रौर कहीं जाकर मई के महीने में काम शुरू हम्रा। मई के महीने में जब कहीं काम शुरू हुन्ना, तो जहां पर काम हो रहाथ। वहां के लिये लं(गों ने कहा कि यहां इस जगह पर नहीं होना चाहिये, बल्कि जिस जगह मे नदी का कटाव शुरू होता है, उस जगह से होना चाहिये लेकिन वैसा नहीं किया गया । कल डिप्टी मिनिस्टर साहब ने जदाव दिया था कि जो एक्सपर्ट थे, टेकनिकली ट्रेंड ग्रादमी थे, जो इंजीनियर साहब थे, उन के लिये गांव वालों की राय पर चलना मुक्षकिन नहीं था। नतीजा यह हुआ। कि इस साल जब फिर बाढ़ का प्रकीप हुआ, तो चुकि जहां से लोगों ने कहा था, इंजीनियर साहब को समझाया था, कि यहाँ से बाढ़ को रोकिये ग्रौर वहांसे उसको न रोक करके उन्होंने दूसरी जगह जो मिट्टी वगैरहडलवाई थी, तो वह सब बह गई और इस साल की बाढ़ में नदी का कटाब स्टेशन के करीब तक आ गया है।

उसके बाद जब चीफ इंजीनियर साहब वहां गए हैं, तो उन्होंने कटाव को रोकने के संबंध में उन एक्सपर्ट साहब, जिनकी एक्सपर्ट भ्रोपीनियन बहुत लायक मानी जाती है, उसको गांव वालों के कहने पर बदल दिया और कहा कि नहीं, वह बात सही है जो गांव वाले कह रहेथे। यानी उस के मानी यह हुए कि एक्सपर्ट स्रोपीनियन ऐमी होती हैं। कि जो गंबार से गंबार ब्राइमी ब्रोपीनियन देता है वह उससे ग्रच्छी होती है, यानी एक्सपर्ट की बुद्धि एक गवार आदमी में भा कम होती है। तो ऐसे एक्सपर्ट वहां आये ये । अगर वे रेलवे विभाग से छुट्टी हे लेवें जल्दी से जल्दी तो बेहतर होगा, क्योंकि उनसे बेहतर तो देहात के लोग ग्रच्छी श्रोपीनियन रम्बते हैं।

# (समय की घंटी बजती है)

श्री शाहनदाज खां: रेलों का बन्दोबस्त गवारों को सौंप दिया जाय ?

श्री बी० बी० शर्मा: तो क्या शिवाजी मंबार थे, उनके वक्त के पंडित गंवार थे? श्रापको किताबी एडिमिनिस्ट्रेटर बहुत मिलेंगे लेकिन हमारे ये गंवार कहलाये जाने वाले एडिमिनिस्ट्रेटर नहीं मिलते। यहीं कारण हैं कि तमाम करण्यान और बुराइयां आपके डिपार्टमेंट में और गवर्नमेंट में भरी हुई हैं।

Appropriation

(Railways)

**SANTOSH** Shri **KUMAR BASU** (West Bengal): Mr. Deputy Chair man, I had no desire to participate in the debate but I feel that question may be approached from slightly different point of view from what has been adopted by most of my honourable colleagues in this House who have spoken so far. I am entirely at one with them that the grievances, suggestions and ways improving matters should be put ward on the floor of the House in the course of the debate for the purpose of consideration by the Ministry. From all corners of this far-flung country echoes have been heard the floor of the House, in the course of the debate, that various grievances exist and require immediate remedy. is undoubtedly an That approach which is legitimate, which is fair and which is justly our due as Members of this House. I think, Sir, that adequate attention will be paid by the Railway Ministry to all those suggestions and grievances which have been put forward in the course of the debate.

So far as West Bengal is concerned, my esteemed and hon. friend, Dr. Radha Kumud Mookerji, has very vigorously and, at the same time. put forward a very reasonably num ber of grievances which I hope the Railway Ministry will care to look into but I really intrude upon the time of the House for a slightly different purpose. Coming from an older generation, I shall pay tribute to the Railway Ministry and the Railway Department for the way

raPway

in which they have carried on so far. Sir, my memory, if it does not fail me, takes me back to the days of the Montagu-Chelmsford Reforms when, after a tour of India, the Secretary of State and the Vicerov presented a re port in the course of which they recommended a number of reforms which, in the present perspective and in the present context must be look ed upon as very poor indeed. had rejected the demand for plete self-government and one of grounds was, if my memory does not fail me, a very curious one. It was solemnly stated that a country and a people who could not be entrusted with the responsibility of driving a railway engine could not certainly look forward to complete self-government. The Railway Department was considered to have reached the high-water mark of responsibility and efficiency and it was considered that it would be taking a very grave risk if complete selfgovernment, with complete control over the railways, were handed over to the Indians at that stage. Now, Sir, in the present context, we can look back to those days and realise what a false and fatuous argument was put forward at that stage. Our railways are continuing; our railways have not come down in a crash and Indians have shown that they are fully capable of running the railway administration which has been handed over to them by their European predecessors. Sir, looking at the various reforms which have been carried out in the railway administration after it was taken over by us, looking at the immediate background of the war-time conditions where railways were running in a fashion of which any civilised country would be ashamed, no doubt on account of the war conditions—but that is an immediate legacy which our Railway Department took over when it came into existence as an Indian national concerntaking the whole matter against that background, are we not justly entitled to be proud of our performance so far as the

administration is concerned? for holding any brief Department, colleagues here to take an overall, comprehensive introduce safety measures which are at view of took over country. the existing conditions when they immediately after the War and j the way in which they have faced j the problem while at the same time j struggling to get along the way of progress and development, in tune j with the gigantic efforts in different spheres of our national activity. In that context, in that perspective, should we not be proud of our performance', of the performance of our countrymen and of the Railway Ministry? Sir, it is true that there have been many accidents on our railways in the last several years but, at the same time, we must remember that the Railway Ministry is quite conscious of the feelings in that regard so much so that present Railway my hon. colleague, the Minister's predecessor went to the length of laying down the reins of his office as Rafway Minister as a result of a railway accident. That is the kind responsibility which should, I think, be an example to others in our country. As regards the present Railway Minister, every critic in the House has paid his persona! tribute to his ability, sincerity and accessibility. I would. therefore, submit, Sir, that while we make and legitimately offer criticism and ventilate our grievances, we should, at the same time remember the background against which the present Ministry is functioning and also, at same time, recognise the efforts that have been put forward by the Railway Department for the purposes of ameliorating the conditions in our is all a question railways. It of approach; it is a question of sympathy and of understanding the difficulties which confront the administration. In that perspective, in that light, we should accord our full support along with our criticisms and suggestions. We should give our support to the great efforts that are constantly

Sir, I am not being made in this regard to improve the Kailway passenger amenities, to ameliorate the but I would j beg of my conditions of the railway employees and to the entire situation having regard to present obtaining in the different parts of our

With these words, Sir, I support the Bill.

श्री गोरीकृष्ण विजयवर्गीय (मध्य प्रदेश) : उपाध्यक्ष महोदय, में बहस के इस प्रतिम चरण में इसलिये समय ले रहा हं क्योंकि हाउस में रेलवे के प्रशासन के विषय में काफ़ी ग्रालोचना हुई है । मुझ से पूर्व वक्ताने जो कुछ कहा, उस व्यु से मैं पूरी तरह में सहमत हूं कि उस युग को देखते हए जब कि हम स्वयं स्टीम इंजन भी नही चला सकते थे, ग्राज हम रेलवे का सारा शासन चला रहे हैं। यह देश के लिये एक बडे फरूर की बात है। वास्तव में रेलवे का यह जितना बड़ा प्रशासन है और जितनी वड़ी नैशनल इंडस्ट्री है, उसको देखते हुए कहा जा सकता है कि जिस ग्रच्छे हंग से रैलवे का काम किया जा रहा है और हिन्दस्तान के लोगों ने अपनी रेलवेज को जिस तरह संभाला है, शासन और हर काम मिनिस्टी के लिये वह एक तारीफ की बात है। त्रृटियां हैं ग्रीर हर काम में होती है। इस में कोई शक नहीं कि जिन भेम्बरों ने रेलवे के बारे में ग्रालोचना की, वे केवल जोश में कह गये। उनका मतलब यह है कि सामान्य त्रृटियां हैं, जिन्हें हमें दूर करना चाहिये, किन्तु जहां तक हमको रेलवे के संचालन पर अभिमान है, वह वास्तविक है और उचित ही है।

ग्रव कई एक बातें ऐसी हैं, जिनकी तस्फ हमारा ध्यान जरूर जाना चाहिये था। उनमें से एक बात यहां पर यह भाई कि गवर्नमेंट जनरल रेवेन्य के लिये रुपया बहुत निकाल छेती है। मैं इस राय से सहमत नहीं हं। मेरा ख्याल है कि जनरल रेवेन्य के लिये रेलवे से रूपया मिलना चाहिये। आखिर एक समाजवादी देश में जहां समाजवादी 1187

[श्री गोपीकृष्ण विजयवर्गीय]

श्राधारपर उद्याग धंबे चलते हैं, वहां उनके लिए रुग्या कहाँ से भायेगा ? देश के बड़े बड़े उद्योग धन्धों पर इंबेस्टमेंट के लिये रुपया कहां से ब्राता है। वह रुपया एग्रीकरुचर से निकलता है या स्टेंट भ्रोन्ड इंडस्ट्री में से निकलता है। रेलवे देश की सबसे बड़ी इंडस्ट्री है। भारतवर्ष ने इसमें जो रूपया लगाया है, उसके बदले जनरल रेबेन्य के लिये, देश की उन्नति के लिये रुपया निकलना चाहिये। हम देश की उन्नति कै लिये बड़े बड़े कारखाने खोलते हैं भीर उससे जो रुपया ग्राता है, वह सब का सब कर्मचारियों पर खर्च कर दिया जायेगा, तो देश की उन्नति किस प्रकार से ही सकेगी। अप्रीहाल में डाकतार महक मे में हड़ताल करने की धमकी दी गई तो इसका मतलब यह नहीं है कि सारे का सारा रूपया हम इन महक्रमे के कर्मचारियों को खिला दें और अपने देश के उद्योग धन्धों के लिये कुछ भी न बचायें। हम देश की उन्नति के लिये जो नये कारखाने खोलने बाले हैं या खोलने जारहे हैं, फ्रगर हम सब रूपा कर्मचारियों को ही खिला देंगे तो किस तरह से नये उद्योग धन्धें इस देश में स्रोल सकेंगे और कहां से हमारे पास नये उद्योग भन्धों के खोलने के लिये रुपया श्रायेगा। श्रतः में इस चीज के खिलाफ हं कि जितना रूपा किसी उद्योग से पैदा होता है, वह सब उसके कर्मचारियों में ही लगा दिया जाय । मेरा तो कहना. यह है कि रेलवे को जनरल रेवेन्यु में भ्रौर ज्यादा रुपया देना चाहिये, ताकि हमारे देश में ऋौर उद्योग धन्धे जस्दी से खोले जा सकें ।

यह बड़ी खुशी की बात है कि रेलवे की उन्नति और विकास के लिये बड़ा भारी प्रोग्राम बन रहा है। इस समय इंटरनेशनल मौनीटरी फंड से जो एग्रीमेंट हुन्ना है उसके भ्रमुसार रेलवे को कुछ और रुपया मिलेगा श्रौर उससे हम रेलवे में ग्रब से ज्यादा सरक्की कर सकेंगे। मुझे इस संबंध में

अपने इलाके के संबंध में कहना है। गना जिले मे सारा मध्यभारत ग्रौर मध्य प्रदेश तक मेरा कार्यक्षेत्र रहा है। मध्य प्रदेश कानयाप्रान्त बनाहै और यह एक विशाल प्रान्त है। यहां पर बिलासपूर, कटनी, बीना और भोपाल के लिये एक फास्ट ट्रेन सर्विस की सस्त जरूरत है। भोपाल जो उस प्रान्त की राजधानी है, वहां पर सब जगहों से फास्ट ट्रेन ग्राने की आवश्यकता है। मैं मिनिस्टर साहब का घ्यान इस बात की ग्रोर दिलाना चाहता हूं कि वे स्वयं वहां जाकर देखें कि जिस प्रान्त को स्टेट रिम्रार्गे-नाइजेशन द्वारा बनाया गया है, स्वयं मंत्री महोदय ने बनाया है, उसमें कम्यनिकेशन स्थारने की सस्त ग्रावश्यकता है, वहां फास्ट ट्रेनों की ग्रावश्यकता है ग्रौर उसकी ग्रोर ज्यादा ध्यान देने की जरूरत है। मैं खासतौर से गुना के बारे में कहना चाहता है। गुना का जो जिला है, उसमें सर्वे भी हो चुका है। यह एक बहुत पिछड़ा हुआ। इलाका है। वहांपर बहुत अरच्छी खेती हो सकती है, वहां पर बहुत जमीन पड़ी हुई है, लेकिन वह इलाका देश को समुभ्रत श्रौर श्रश्न पैदा करने के लिये अभी तक काम नहीं श्रासका है। हम उस इलाके की रेलवे न होने के कारण उन्नति नहीं कर पा रहे हैं। गुना श्रीर उज्जैन के बीच जो रेलवे लाइन निकाली जाने वाली थी, मैं ग्राशा करता हैं. रेलवे मिनिस्ट्री उस कार्य को जल्दी से ग्रपने हाथ में लेकर पूरा करेगी। मुझे पूर्ण क्राज्ञा है कि मिनिस्टर साहब इस बात की ग्रोर पुरा ध्यान देंगे ।

हाल ही में भोपाल, उज्जैन, बीना और कोटाप्लाइन वैस्टर्न रेलवे में ट्रांसफर हुई है। उसमें कुछ समय से इंतजाम खराब चल रहा, है। इसका कारण यह हो सकता है कि ट्रांजिट पीरियड होने से यह खराबी या गई हो। इन लाइनों में रेलें टीक समय पर नहीं चलती हैं। कहीं पर पंखे खराब हैं, तो कहीं पर कुछ खराब रहता है। में समझता है कि यह ऐसी बातें हैं जो कि दुरुस्त हो सकती हैं क्योंकि दैस्टर्न रेलवे को ये लाइनें ट्रांसफर हुए कई महीने हो गये हैं। इन लाइनों पर इंतजाम इस समय बहुत खराब है ग्रीर में ग्राशा करता हूं कि इनका इंतजाम जल्द मे जल्द अच्छा हो जायेगा। पगारा स्टेशन जो कि एक फ्लैंग स्टेशन है, अपर उसको फुल फ्लेंचंड (full fledged) स्टेशन बनादिया जाय, तो रेलवे को बहुत श्रामदनी हो सकती है और भी बहुत फायदे हो सकत हैं। बीना-कोटा लाइन में बहुत ऐसे स्टेशन हैं, जो कि पर्लग स्टेशन हैं श्रीर उनसे रेलवे को बहुत कम म्रामदनी होती है। इन जगहों पर करप्शन बहुत ज्यादा होता है। ग्रगर इस स्टेशनों को फुल १लेडड स्टेशन बनादियाजाय,तो रेलवे की भी बहुत भ्रामदनी हो जायेगी भौर स्टाफ को भी करप्शन करने का मौका नहीं मिलेगा। मुझे पूर्ण द्याशा है कि रेलवे मिनिस्ट्री इस बात की श्रोर अवश्य ध्यान देगी, जिससे कि रेलवे को जो हानि हो रही है. यह बचाई जा सके।

एक बात की ओर में आपका ध्यान और दिलाना चाहता हूं और वह कोयले की चोरी के संबंध में है। कई लोगों ने मुझे बताया है कि रेसवे के स्टाफ वाले और उनके रिश्तेदार कोयले की चोरी करते हैं। यकीनन उसके ऊपर कंट्रोल होना चाहिये। बीना स्टेशन से बहत सारा कोयला रेलवे स्टाफ वाले भौर उनके बच्चे सिर पर रख कर ले जाते हैं ग्रौर ग्रशोकनगर स्टेशन में वह बेचा जाता है। मैंने स्वयं तो नहीं देखा है, मगर लोगों से इस तरह की बात सूनी है। इस तरह से रेलवे का कोयला चोरी होकर चला आताहै।

श्री शाहनवाज खां: सिन्डर होता है ।

श्री गोरीकृष्ण विजयवर्गीय : कुछ भी हो। इस मामले में रेलवे विभाग को सस्त कार्यवाही स्रौर निगरानी करनी चाहिये। **ग्राखिर यह रेल की सम्पत्ति है। हम सब** जगह लिखा हुन्ना देखते हैं कि रेल को सम्पत्ति राष्ट्र की सम्पत्ति है, उसकी हिफाजत करो।

नमर्दानदी पर कई जगहपूल की सक्त जरूरत है। इस नदी में एक रोड ब्रिज बनने वाला है। मेरी यह सलाह है कि इस वक्त जो पूल बनने जा रहा ह, ग्रगर वह रेल ग्रौर रोड दोनों के काम ग्राने लायक बना दिया जायेगा तो दुबारा बनाने की ग्रावश्यकता नहीं पड़ेगी । में रेलवे मिनिस्ट्री का ध्यान इस तरफ दिलाना चाहता हं कि मध्य प्रदेश में सुवार करने की दृष्टि से नर्मदा में कई पुल डालने पड़ेंगे। ऋगर इत प्लों को बनाते वक्त इस बात का ध्यान रखा जाये कि रोड श्रीर रेल जिज साथ साथ बनें तो बाद में पुल बनाने की ग्रावश्यकता नहीं पडेगी। मुझे उम्मीद है कि रेलवे मिनिस्ट्री इस बात की भ्रोर भवरद ध्यान देगी।

ग्रब में ग्रंतिम बात कहकर ग्रपना भाषण समाप्त करता हूं। रेलवे की उन्नति में हमें केवल ग्रायिक या व्यावहारिक द्रष्टि से ही काम नहीं लेना चाहिये, बल्कि पोलिटिकल दृष्टि से भी देखना चाहिये। अंग्रेजों ने इस देश में रेलों का फैलाव स्ट्रेटेजिक दृष्टि से किया था। जहां कोई ग्रामदनी का जरिय नहीं था वहां भी उन्होंने रेलें फैलाईं। लेकिन भव हमारी सरकार को केवल स्ट्रैटेजिक दृष्टि से ही नहीं बल्कि राजनीतिक श्रीर श्राधिक दुष्टि से भी रेलों का विकास करना है। जैसे म्रासाम में रेलवे हैं, वहां राजनीतिक दृष्टि में रेल खोलना जरूरी है। इसमें ज्यादा भी खर्च हो जाय, तो कोई हर्ज नहीं। इसी तरह से मध्यप्रदेश का हिस्सा है, जहां आर्थिक दुष्टि से रेलों का होना श्रावश्यक है। हालांकि शुरू में वहां म्नाफा नहीं होगा क्योंकि अभी कुछ समय बाद मध्य प्रदेश एक उपजाऊ इलाका होने वाला है। मृज्ञे पूर्ण ब्राशा है कि मिनिस्टर साहब मध्य प्रदेश

## [श्री गोपीकृष्ण विजयवर्गीय]

Appropriation

(Railways)

में रेलवे लाइन लगाने के लिये स्वयं दिल-चस्पी लेंगे, क्योंकि उन्होंने मध्य प्रदेश का इतना बड़ा प्रान्त बनाया है। प्रगर वे इसका जिम्मा लेलें तो बिहार, मध्य प्रदेश, श्रौर कुल देश को इससे फायदा होगा। इतना कहकर में इस बिल का पूर्ण समर्थन करता हुं।

औ एः वोः कलम्ब (केरल) : श्रीमन्, रेलवे के बारे में बहुत कहना था, मगर वक्त कम है। इसलिये केरल में क्या क्या होना चाहिये, इसके बारे में मैं कुछ कहना चाहता है। पहले रेलवे के बारे में में यह कहूंगा कि भ्रव जरूर कुछ उन्नति हुई है, तो भी हमारे यहां कोशीकोड एक बड़ा रेलवे स्टेशन है ग्रौर वहां के लोग बहुत तकलीफ उठाते हैं क्योंकि वह एक बड़ा शहर है, करीब दो लाख रहने वाली जनताका शहर है स्रौर वहां गाड़ी स्नाने के पहले ही जो गेट बन्द कर देते हैं, उससे त्राने जाने की बहुत तथलीफ रहती है। वहां भोवर बिज अर्थ: भी नहीं है। पहले हमने दो बार रेलवे डिपार्टमेंट से स्रोवर बिज बनाने के लिये अपील की, प्रार्थना की, तो भी अभी तक यह काम नहीं हुग्रा। इसलिये कोशीकोड के लोग बहत तक लीफ उठाते हैं। यह मैं रेलवे अधारिटी के ख्याल में रखना चाहता हूं।

दूसरी बात यह है कि एर्नाकुलम आने वाला और मद्रास जाने के लिये घोरान्र जंक्शन है। यह धोरान्र रेलवे स्टेशन एक बड़ा जंक्शन है और उस जंक्शन में अभी भी एलेन्ट्रिक लाइट नहीं है। धोरान्र बाजार में एलेक्ट्रिसटी है, तो भी इतने बड़े रेलवे स्टेशन में एलेनिट्सिटी नहीं है। इससे वहां के ग्रादमी कितनी मुश्किल उठाते हैं, यह में कह नहीं सकता। तो इतनी तकलीफ और इतनी मुक्तिल वहां के लोग सभी भीग रहे हैं।

तलाइसेरी-मैसर रेलवे की शुरुआत करने की कोशिश की गई थी, लेकिन वह शुस्त्र्यात कहां तक पहुंची, इसके बारे में में कुछ नहीं समझा। मेरे जानने में यह काम बहुत धीरे र्धारे चलता है । श्रम्छी तरह श्रागे नहीं चलता ऐसा में समझता हूं। इसी तरह से एर्ना हुलम श्रीर कोऱ्लोन रेलवे श्रापने ली, तो भी कोट्टायम से कोइलोन तक करीब ७० माइल्स होता है। वह काम ग्रभी तक पूरा नहीं हुग्रा, कब पूरा होगा, इसके बारे में कुछ भी नहीं मालूम पड्ता ।

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इसके बाद छोटे छोटे स्टेशनों के बारे में कहें, तो वहां बहत ही कष्ट है। वहां पयानर रेलवे स्टेशन है। कई तरह की मछली और कई तरह की वीजों वहां ग्राती हैं, जिनको चढ़ाना होता है ग्रौर इम्पोर्ट करना होता है, लेकिन वहां ठीक इंतजाम नहीं है। पयानूर के रहने वालों ने पहले प्रार्थना की थी लेकिन अभी भी वह पूरी नहीं हुई। उसी तरह से पलाया गाड़ी में भी है। एक बड़ बात यह है जिबलापाटानाम में एक रेलवे ब्रिज रोड (पूल सड़क) है, जिससे लोग बहुत कष्ट उठाते हैं बलापाटानाम काननूर के नजदीक है और उसी से बसें व कारें स्राती हैं। जब गाड़ी स्राती ह, तो बस, कार और सब तरह के वाहनों को वहां रुकना पड़ता है। १५,२० क्रौर कई मिनटवहां रुककर के जाना पड़ता है। ट्रिकपूर पयानुर के नजदीक एक रेलवे स्टेशन है। वहां एक्प्रेस ट्रेन चलाने के लिये कई बार ट्रिकरपुर के लोगों ने प्रार्थना की थी, लेकिन ग्रभी तक वह पूरी नहीं हुई। **अगर मैं केरल के सभी रेलवे स्टेशनों के बा**रे में कहुं, तो बहुत मुश्किल होगा। यही मैं रेलवे मिनिस्टी के सामने रखना चाहता हं। इसका जवाब वह बहत जोर से देंगे, ऐसा में समझता हूं ।

THE MINISTER OF RAILWAYS (SHRI JAGJIVAN RAM): Sir, it will not be possible for me to reply to all Appropriation

{Railintaiit}

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If I were to broadly divide the dis cussion, it would fall under four or five heads. One is regarding develop ment of railways in different areas. There is no denying the fact that in many parts of our country there is necessity for having construction new railway lines in order to develop those areas. One hon. Member quot ed some figures-it was perhaps Mr. Basappa or somebody—to show how route mileage in this country compares with some of the advanced countries of the world. I have as a matter of academic interest myself, worked out certain statistics of the route mileage of railways in country as running through different States and it would he interesting if I were to quote those figures. Sometimes questions are raised that more attention has been paid to the North and not to the South, or there has been concentration of Railways in certain States and not in others. I have got the statistics prepared on two bases—on the basis of route mileage according to population and route mileage according to areas—and it would give some interesting reading if I read it before the House.

			_	Route	mileage	
				Per t lakh population	Per 1,000 sq. miles	
Andhra				8.979	26.562	
Assam				12-030	12.798	
Bihar				7.892	46 432	
Bombay				13.092	33.020	
Kerala				3:447	31 984	
Madhya	Pradesh .			11.660	17:787	

	R	leaze	
	Per 1 lakh of population		Per 1,000 sq. miles
Madras .		7:353	43.930
Mysore .		8.644	22.634
Orissa .		5.722	13.935
Punjab .		14:373	48.896
Rajasthan		20.293	24.472
Uttar Pradesh		8 · 466	47'200
West Bengal		8 · 467	63:387

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Then there are some minor States where practically we have no rail ways. These figures give interesting reading. In some areas as related to population we have a larger percentage of route miles: whereas the percentage in some areas related to population may be very high but as related to the area the route mileage is very small because a State may be very large in area, but it may not have so dense a popu lation as any other States. But, if hon. Members will analyse figures, they will find that the charge against the Railways that more attention has been paid to the north and not to the south is without any basis. As I said, there is demand from different areas and there is the necessity for the development of railways in many parts of our country. I have said on a previous occasion—and I am simply repeating it—that the resources at the disposal of the Railways as provided in the Second Five Year Plan are not such that we can think of undertaking construction of new railway lines in any appreciable measure. If our position improves and if more allotments can be made to the Railways, of course, they will be always prepared to undertake the construction of new railway lines in areas where they are most required.

This leads me to question of material position. It is not only the monetary resources that stand in the way of the development of the railways, but also the material position the shortage of track materials and construction materials, both thes\* things, are confronting us. Th«

[ RAJYA SABHA ]

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[Shri Jagjivan Ram] House is aware of this. Some hon. Members put that question very directly-how we think of implementing the Second Five Year Plan in view of the known shortage of track materials. Sir, the most important material required for the construction of railways is iron and steel and the House is aware that our country is short of iron and steel. We have to depend upon imported material. There were difficulties in procuring them and therefore, we decided to send a small mission in order to procure iron and steel materials. I am glad to inform the House that the mission has been successful to a very great extent. I will give some figures in order to indicate how far the mission has been successful. This emboldens me to assure the House that we are reasonably in a position to say that we will be able to implement the Second Five Year Plan.

Our requirements till the end 1959 of rails of 90 lbs., 75 lbs. and 60 lbs. were 291 thousand tons and orders have been placed for 284,000 Our requirement of lbs. tons. 50 rails was 49,000 tons and orders have placed 22,000 been for tons. One hon. Member enquired whether Japan has been tried. There was only one quotation from Japan. The manufacturers there large are not interested in this section of trade<sup>1</sup>. But we are trying some other source and we hope we will be able to procure required. Fish as much as plates bearing plates and require ments are 27,000 and orders tons 25,770 have been placed for tons. Requirements of plates for wagon building are 25,000 tons and orders for 20,000 have been placed tons of pig Requirements iron for sleepers 175 thousand tons and orders are tiave been placed for 130 thousand We have purposely not placed orders full for our requirements ^ecause we are hoping that our own Dlants will come into production by hat time and may meet our require- ! trying in foreign countries Requirements nents. of

sleepers are 2,92,000 and orders have been placed for 40,000. Here also we are making further efforts. There are certain differences in the specifications from a technical point of view. They are being examined. So, on the whole, the position of procurement of iron and steel requirements is quite hopeful. Therefore, 1 say that the mission has been successful and we reasonably expect to implement the Second Five Year Plan so far as the Railways are concerned.

In this connection, we come to the question of wooden sleepers also. I have been emphasing the use of more and more wooden sleepers in place of iron and steel sleepers. And we have already changed the percentage of the use of wooden sleepers.

SHRI R. P., N. SINHA (Bihar): And cause more accidents.

SHRI JAGJIVAN RAM: No. it does not make any difference in strength I am told by technical people that in foreign countries they use more wooden sleepers than steel sleepers.

DR. R. B. GOUR (Andhra Pradesh): In foreign countries, the speed of trains is much less than ours.

SHRI JAGJIVAN RAM: 'Much less than ours.' I think the hon. Member will realise and appreciate that also.

My friend, Shri Himatsingka, raised the question about wooden sleepers and some other hon. Mem also raised bers the same question. I have been taking up this State with the Governments. matter Recently when had conference I а with the Chief Ministers of States, I took up this question personally with them. After that, sent the Timber Adviser the Railway Ministry of several States and the response has been very encouraging. We are going to get something more than We are I what we got in past years. also steel! Here, I may make it clear that the

(Railways) resources of our forests are not such as will meet all the requirements of wooden sleepers for the railways. And in any particular year

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we will never like our forests to be denuded so that in future we will have more difficulty. So, we have always to proceed on a rational basis so that the forests are not denuded of their wealth. Therefore, we have to import some wooden sleepers also and we are trying foreign countries.

SHRI H. P. SAKSENA (Uttar Pradesh): Have you tried the Andamans for timber?

SHRI JAGJIVAN RAM: Yes. sent our officers there. They have explored possibility also the of increased exploitation of the timber in the Andamans. We are trying to use different species, not only species which we have been using up till now, but some other species which are regarded as soft. We have established a few treating p'ants so after treatment, that we can use them for the purpose of sleepers. So we are exploring possible sources of timber supply. We are trying to exploit more and more of the unexplored forests either in Assam or in Andhra and Madhya Pradesh or in the Andamans. We are trying other countries also for the import Of wooden sleepers. So, all these steps taken together will meet our requirements and I may again repeat that we feel that we will be in a position to implement the targets laid down in the Second Five Year

Now I come to the question of overcrowding. My friend, Shri Amolakh Chand, was very critical of what I said in Bombay that I do not expect to reduce overcrowding considerably during the Second Plan period. Sir, I do not want to promise something which I feel I will not be in a position to achieve. We have provided in the Second Five Year Plan on an average for a 15 per cent, increase in passenger traffic, i.e. 10 per cent, on broadgauge and 23 per cent, on metregauge, leading to an average of 15 per cent. During the first year of the Plan there has been an increase of 6 per cent. Now we are left with 9 per cent, for the four years of the Plan, and with the implementation of the various developmental plans in the country there will be more and more travelling by our citizens.

DR. R. B.. GOUR: By increasing the tax you will be reducing the traffic.

SHRI JAGJIVAN RAM: There is no indication of that, So, I do not expect, Sir, that there will be any appreciable reduction in overcrowding. But that does not mean that efforts on the part of the railways to reduce overcrowding, as far as possible, will cease. We are constantly making efforts by whatever means at our disposal to lessen overcrowding, as far as we can, and I have initiated certain measures by which we can, to some extent, expect to reduce overcrowding.

In this connection, Sir, Mr. Mukerjee raised the question of dining cars. I may at the very outset assure him that it is not on account of any loss in the catering department of the railways that I am thinking of reducing the number of dining cars. As a matter of fact, dining cars have never been paying either in the hands of the department or in the hands of the contractors. But I find that on many sectors these dining cars are not fully patronised. If they are not fully patronised, there is no use in wasting that capacity, and therefore I want to utilise that capacity for the third class passengers. I have decided to replace dining cars, where they are not being fully patronised, by third class coaches. I may tell the House that one dining car will give me an additional capacity of nearly 125 seats. That will be some relief from overcrowding. In the same way, Sir, about the airwhere conditioned coaches. the conditioned coaches are not being fully utilised—when I say 'not being fully utilised', I mean that they are not utilised even to the extent of 40 per cent.—I propose to

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[Shri Jagjivan Ram] discontinue them. Then, Sir, we have increased the number of coaches, and I have already ordered the Railway Board to examine the question of running a second shift in the Perambur factory and also in all the workshops wherever it is possible. In addition to that, we are trying to create additional track capacity so that we can increase the number of trains wherever possible or to have more coaches, and where the track can bear it, to run trains even with two engines. So, these are a few steps which we propose to initiate in order to reduce overcrowding. But all the same, I want to repeat it again that even after all these measures have been taken, I do not see any stage during the course of the Second Five-Year Plan where I can reasonably say that overcrowding can be completely eliminated.

SHRI R. P. N. SINHA: On a point of information, Sir. What about saloons? Are they also going to be converted into ordinary coaches?

SHRI JAGJIVAN RAM: I am coming to that. My hon. friend will have a little patience. Perhaps my friend forgets that saloons like dining cars and air-conditioned coaches are not a regular feature in any of the Scheduled trains

SHRI H. D. RAJAH (Madras): Do you propose to abolish the air-conditioned coaches altogether from the railways?

SHRI JAGJIVAN RAM: My friend perhaps has not followed me. I said that where the airconditioned coaches are not fully utilisedand when I say 'not fully utilised', I mean that they are not being utilised to the extent of even 40 per cent, of the capacity—they will be discontinued. But I may assure him that there are quite a number of such coaches which are not utilised to the extent of even 25 per cent, and I therefore feel that there is no necessity of continuing those air-eonditioned coaches, and I will replace them by third class coaches

Then, Sir, in this connection comes the question of the officers' coaches. Let me remove the misapprehension that they do not have any saloons. They are the officers' coaches, and I feel that in some cases they are indispensable. Officers have to go for supervision; they have to go to supervise works; they have to go to places where there are no rest-houses, no Dak bungalows, no hotels, no habitation and nothing of the sort. And they have to stay there for two days or for three days and even for longer duration and they have to work; they have to have a small office and they have to have their cooking arrangements.

SHRI B. K. MUKERJEE (Uttar Pradesh): Very rare occasions.

SHRI JAGJIVAN RAM: Well, they are not rare occasions; they are very frequent. And in these circumstances, Sir, I think it will not be a practical measure to stop the use of all officers' coaches. They will have to be continued. But where we find that they are in surplus, certainly I will stop them. But I cannot say that I am going to replace them by third class coaches, because they are not a regular coach in any scheduled train. If however, they are in surplus for the purposes of the railways, I will convert them into third class coaches. Sir, more than that I cannot say about overcrowding.

Then, Sir, a question was raised: When there is overcrowding, why are /ou issuing concessional tickets? It is a very pertinent question. But, Sir, ive have to continue these facilities, oecause these concessional tickets are meant for certain categories of passengers, for example, for students etc. uur country, Sir, is a vast country wnn a variety of customs and languages, and a number of developmental works are going on throughout the country It is desirable that our people from different parts of the country should come to know the whole country, if possible, and they should see how tremendous developmental works are taking place in th\*

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country. Therefore, occasionally we do issue concessional tickets for these purposes. But, of course, I have already asked the Railway Board to issue orders to stop the advertisement about these concessions. We have to give concassions for certain hill stations. I may tell the House that these not issuing for concessions we are attracting traffic to the railways, but we are giving these concessions in order to attract visitors to the hill stations. Many of the hill stations have been deserted and therefore we have to think of something by which they may get-not, of course completely but they may get-some rehabilitated, income, and the tourist traffic does provide something so that the hill stations may subsist. So, it is with that view that we are issuing certain concessional tickets for visits to the hill stations. And then we cannot ignore all festivals and festivities. the The issuing these tickets serves many Many middle class people's purposes. families stay in different parts of the country, and they have occasions like Dussehra and Diwali to visit their families and their homes. And perhaps, if we do not issue these concessional tickets, many of them will be deprived of the opportunity of visiting their families. So, these concessional tickets have their bright side as well.

SHRIMATI MAYA DEVI CHETTRY (West Bengal): Are you considering the question of issuing concessional tickets for the hill people to come down to the plains just to exchange their ideas?

SHRI JAGJIVAN RAM: Perhaps, Shrimati Maya Devi has not seen in the papers that I have reduced the inflated mileage of the hill sections of the railways. The hill people of Darjeeling can come and see Naini Tal and the Naini Tal people can go and see Darjeeling and on the way they will also see many places. They can travel with these concession tickets and see the plains as well as t\*i«j hills and compare whether Darjeeling is more charmful or Naini Tal.

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Related to this overcrowding is the question of punctuality. It is an obvious fact which I need not repeat that v/henever density of traffic increases, the speed comes down and punctuality is affected. But apart from that, there are several factors which have been affecting punctuality of the trains, and the most important of them i<sub>s</sub> the engineering work going on in the various sections of the track. On account of this we have had to put But I am taking some speed restrictions. the House into confidence: I am myself not satisfied by this explanation that delays are only due to the engineering work on the track. I am pursuing the question and will see how far we can improve the punctuality of the trains

SHRI JASPAT ROY KAPOOR: Sometimes the train<sub>s</sub> start late even from the starting station.

SHRI JAGJIVAN RAM: That is because some other trains have come late there, and that again leads to the question which several Members have raised of one train coming at the outer signal and the connecting train leaving the platform. It is within the discretion of the station staff to detain the trains for ten to fifteen minutes in such cases, and I will again ask the Railway Board to issue necessary instructions. In such cases staff should exercise some commonsense also.

3 P.M.

PANDIT ALGU RAI SHASTRI: That is a

SHRI JAGJIVAN RAM: The question was raised about the regrouping of the railways, and Pandit Kunzru referred to the Corruption Enquiry Committee's report in which they have suggested that a high power committee may be set up to go into the question of the regrouping of the railways once again. This question was examined during the time of my predecessors, and Mr. Lal Bahadur Shastri perhaps made a statement in this House and that House that it was not proposed to set up such a high

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[Shri Jagjivan Ram.] power committee. It is T:00 early for me from what I have seen of the railways during the last six or seven months to say anything categorically about that. I think there is much scope, if not for revising the whole system, at least for rationalising it.

SHRI H. N. KUNZRU (Uttar Pradesh): What does he mean by the word 'rationalisation' in this context?

SHRI JAGJIVAN RAM: It means that certain sections of one zone may be transferred to another zone.

SHRI H. N. KUNZRU: Will that lighten the workload on the railways?

SHRI JAGJIVAN RAM: If it is done on a more rational basis, that might perhaps lighten the work to some extent. What I said was that I do not want to say anything categorically about regrouping, but what I have decided to do is to examine this question of rationalising some sections between the various zones for the present.

SHRI B. K. P. SINHA (Bihar): Has regrouping anything to do with corruption? How does this form part of the terms of reference of the Corruption Enquiry Committee? What has it to do with regrouping or the zonal system?

SHRI JAGJIVAN RAM: One may stretch it to say that it does. The hon. Member may refer to the report of the Corruption Enquiry Committee and find out whether it was within their ambit or not. Because reference was made to it during the discussion, I thought it would be better to mention what I felt about

SHRI H. N. KUNZRU: What does my hon friend propose to do in the case of the North-Eastern Railway? What rationalisation is he going to bring about there?

SHRI JAGJIVAN RAM: In that case, the decision has already been taken to create a separate zone.

SHRI R. P. N. SINHA: Notwithstanding public sentiment.

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SHRI JAGJIVAN RAM: Therefore I did not refer to that. The North-Eastern Railway case is a separate case by itself, a special case by itself. North-East is on one of our most important frontiers, and the area there is a difficult terrain, and therefore requires constant attention. Therefore, it has been decided to create a separate zone there.

SHRI B. B. SHARMA: So far it has been receiving the least attention.

SHRI JAGJIVAN RAM: I think even the Railway was not very particular about all the works which the hon. Member referred to. What we provide in the Budget is based on the demands of the railways, and if any particular Railway does not feel the necessity of increased demands, we cannot help it.

SHRI B. B. SHARMA: It means that the administration is defective.

SHRI JAGJIVAN RAM: Therefore we felt that more concentrated attention was necessary there, and we have decided to have a separate zone for that I do not think there has been any step-motherly treatment towards the North-Eastern Railway. As a matter of fact, if the hon. Member will again go through the figures in the Budget for the last two or three years, he will find that every year we have been spending three, four or five crores for the North-Eastern Railway.

SHRI R. P. N. SINHA: The administration does not improve. Spending money alone will not do.

SHRI JAGJIVAN RAM: There have been, during recent times, a number of accidents, and we are very sorry that lives were lost in these accidents. When density of traffic increases, it is a matter of common experience that the chances of accidents increase, but I will be the last person to advance that as a reason, as an explanation, for the accidents in recent times. But

I was looking through the figures of the accidents of the last few years, and I find that the number of accidents has been decreasing progressively.

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SHRI H. N. KUNZRU: Will he tell us what the railway authorities regard as accidents? Will he enumerate a tew of these items that are regarded as accidents by them so that we will be able to understand whether what we mean by accidents is the same as what they mean by accidents?

SHRI JAGJIVAN RAM: I was coming to that. I do not want to confuse. I am talking of accidents where passenger trains have been involved and there have been casualties. Let me make it quite clear. According to the railways, even a minor failure of the engine is regarded as an accident. I am not talking of that. I am talking of accidents where passenger trains have been involved and where there have been casualties. Even in respect of such type of accidents, there has been a progressive decrease during recent years.

DR. R. B. GOUR: Decrease in accidents and increase in loss of life. Is that so?

SHRI JAGJIVAN RAM: No. But again I will say, that does not give satisfaction to anybody; so long as a single life is lost by an accident, it is cause for concern to the Railways to see how far we can eliminate that. That is my attitude in this matter and therefore these comparative **figures** and statistics do not give me complete satisfaction. It will be the constant endeavour of the Railway Ministry and the Railway Board to see that as far as humanly possible, We take all possible measures to minimise accidents. In recent times, there have been a few accidents and the causes, I find in most cases, have been human failures. We have been trying to strengthen the supervision and to take action so that the chances of human failure also may be reduced. I am not quoting these figures of the accidents but when I look into the figures of various categories of accidents, I

find that the number is progressively going down. I may request Pandit Kunzru to examine those figures because these are all published figures and he will himself find that the number of accidents in the category that he refers to has also been going down.

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Then complaints have been made about the failure of light and electricity, non-working of the fans, no water in the lavatory, the lavatory being very small, and sanitation not being very good. Any administration will feel ashamed if there are constant complaints to that effect. We have been constantly taking up this question with the various Railway Administrations and I am going to have a conference of the General Managers during the last week of this month and I propose to draw their attention and ask them to take some effective steps to see that occasions do not arise for such complaints. There have been such complaints and I don't mean to say that these complaints are without justification.

SHRI J. S. BISHT (Uttar Pradesh): There some Deputy General Managers appointed to look after the complaints, is it

SHRI JAGJIVAN RAM: As a matter of fact we have some special staff for thi 3 purpose. We have already provided even running staff to lookafter these electric connections and things like that but in spite of that it must be said that they have not discharged their functions properly and there have been occasions for such complaints.

SHAH MOHAMAD UM AIR (Bihar): Under whom that staff is working?

SHRI JAGJIVAN RAM: I will not make it a secret. It has been my experience also on some occasions when I have travelled as a Minister in the First Class or even in the Third Class and I have experience of the Third Class even because during election days I had travelled in Third Class.

SHRI BHUPESH GUPTA (West ^sngal): How do you find it?

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SHRI JAGJIVAN RAM: Again questions have been raised about the construction of some stations or some platform sheds and things like that. As I have said, I will get those questions examined and will see that wherever possible, those amenities would be provided . . .

SHRI BASAPPA SHETTY (Mysore): What about bridges at railway crossings?

SHRI JAGJIVAN RAM: We should not forget that we have been facing shortage of building materials and I nave already issued instructions that all such works, where any appreciable quantity of cement or iron and steel is required should be avoided as far as possible but we should think of alternative materials and try to provide amenities to the travelling public.

Then we come to the question of bridges. We have a formula for the construction of bridges underground or over the level crossings and according to that formula a certain portion of the expenditure is borne under certain conditions, by the Railways and a certain percentage by the local bodies concerned or the State Government. We know the financial condition of the local bodies. Whether it is a municipality or district board, it is very bad and therefore in many cases they don't find it possible to meet their share of the expenditure. In that case it is expected that the State Government . .

SHRI DEOKINANDAN NARAYAN: What is that share?

SHRI JAGJIVAN RAM: 50:50 or 25:75.

SHRI H. D. RAJAH: Whether it is the municipality or district board or the local Government, it has no meaning when we pay all the bill. The money is paid by the citizens.

SHRI JAGJIVAN RAM: But it does make a difference. Therefore what I

am going to sugggest to the States is, and I took up the question with the Chief Ministers. that now as the Finance Minister has proposed a tax on the passenger fare and as the accrual from that tax will cent per cent go to State Government, the State Government should be more liberal in giving grants for these project for overbridges to the local bodies concerned so that the construction of the bridges may be expedited.

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SHRIMATI YASHODA REDDY: But if any local body is prepared to give their share, is the Government prepared to build a bridge . . .

MR. DEPUTY CHAIRMAN: Let him finish. You have exceeded your time.

SHRI H. D. RAJAH: He cannot look at back . . .

SHRI JAGJIVAN RAM: With this arrangement, the construction of the bridges will be expedited. There is no doubt that there is necessity of providing these bridges at many places in the country but I sometimes wonder and I don't know how many million man-hours we are losing on account of the holding up of the traffic and people at railway crossings. The number of bridges required is tremendous and it will take quite a number of vears before we can think that we have provided over-bridges at all level crossings where such bridges are necessary.

SHRI PURNA CHANDRA SHARMA (Assam): Any proposal about a bridge over Brahmaputra?

SHRI JAGJIVAN RAM: I will refer my hon, friend to the Second Plan and he will get a reply to that.

Then I come to the question of drop in the speed of goods trains which was raised by Pandit Kunzru again. There is no denying the fact that there has been some drop in the average speed of goods trains in recent years. He himself gave some of the causes which were responsible for such fall in the speed of the goods trains and I will not repeat those

arguments but we should not forget thai the indices for the ton-miles for broad-gauge and meter-gauge have increased during this period, and if we relate both these together, we will have inevitably to come to the conclusion that the performance of the Railways in the transportation of goods has been creditable.

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SHRI H. N. KUNZRU: But will the Minister kindly take also into consideration the fact that much more traffic is offering now than

SHRI JAGJIVAN RAM: Yes, traffic is offering but I am not . . .

SHRI H. N. KUNZRU: The wagons :an therefore be better loaded.

SHRI JAGJIVAN RAM: I am say-ing that traffic is offering and I will al?o admit that in certain areas we are not in a position to lift all the traffic that is being offered. That I will admit. But it is because in certain areas we have not got the sectional capacity. We have got, say a 15 tonner wagon; but if the track < opacity in that particular section is only 10 tons axle load, then my wagon is not fully utilised. If the wagon is fully loaded, it cannot be taken on that portion of the track. So the difficulties are there. I do not want to hide anything from he House but that fact is there. If we take th^ ton mile performance also, then the goods that have been transported by the Railways under the circumstances have been creditable. Therefore I will not quote these figures of indices. Pandit Kunzru may refer to them, because they are all published figures. But let me repeat that it is not as if, because we have transported more, we do not propose to take measures to increase their speed. We are taking all possible measures and we are seeing how far we can increase the speeds of the wagons, where the possible bottle-necks are and what steps we have to take so that the wagons move quickly and we may be in a position to transport more than we have been able to do at present.

Coming to the subject of track renewals, I would say that track renewals have not been quite satisfactory. Again that has been due to the shortage of materials that are required for the renewal of the tracks.

SHRI H. N. KUNZRU: What did the Minister say about track renewal?

SHRI JAGJIVAN RAM: I said it has not been quite satisfactory; and again I said that that has been due to the shortage of the materials required for the track renewals. We are trying our best. As I have explained, we have been successful in procuring iron and steel and I hope we will be able to procure our requirements of wooden sleepers also. But I am very doubtful if we will be able to increase our pace, regarding track renewals. These difficulties are there in our way which affect our speed. But at present we cannot help it.

SHRI H. N. KUNZRU: Has any decision been come to recently, that fewer miles of the track will be renewed annually than was considered possible under the Second Five Year Plan when the Second Five Year Plan was formulated?

SHRI JAGJIVAN RAM: No, Sir. No decision has been taken to reduce it as such.

Next I will mention a few words about departmental catering. I find Dr. Shrimati Seeta Parmanand here. This is her pet subject. Perhaps there is no session of the House when she will miss the opportunity of espousing the cause of the caterers.

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): And for good reasons.

SHRI JASPAT .ROY KAPOOR: Catering is the special province of ladies.

SHRI JAGJIVAN RAM: I do not know whether it is hers.

DR. SHRIMATI SEETA PARMANAND: If things had been don«

[Dr. Shrimati Seeta Parmanand.] justly, all right, nobody would have complained.

SHRI JAGJIVAN RAM: But, Sir, I must praise her for the tenacity with which she has been espousing the cause of the caterers

SHRI DEOKINANDAN NARAYAN: A lost cause.

SHRI JAGJIVAN RAM: I wish she realised it. But I may assure her that it is far from my idea to discriminate between caterers and caterers. Even during the last discussion on the General Budget, when she began to make certain allegations to that effect, I invited her to quote specific cases where she felt that discrimination had been made. Sir, again I repeat my invitation to her.

DR. SHRIMATI SEETA PARMANAND: I have given a list of the names in a letter to the hon. Minister.

SHRI JAGJIVAN RAM: Let her come forward and let her write to me where there has been discrimination

DR. SHRIMATI SEETA PARMANAND: I had given a certain list to the hon. Minister.

SHRI JAGJIVAN RAM: Where one party had been treated more favourably and the other party had been discriminated against. It is said we had to spend a few lakhs in the courts over litigation. Of course, when Government takes a decision and that decision is a healthy one and one that the House also welcomes, and if there is any party which takes that matter to court, then certainly Government have to defend that decision and that is what we have done. There was a caterer who dragged the Governmen!; practically to every court in the country. Perhaps no high court was left, neither the Supreme Court, and everywhere he lost. Of course, we had to spend some money, because we had to defend our decision. I wish that party also realised that he was fighting a lost cause. But then every month's delay

meant some profit to that party and therefore, he went to this court and then to that court, from this induction to that injunction and so on. Thereby he gained more time. And when the case is lost, then he comes to the Government. But what is the meaning? If you seek the protection of the law, then you should abide by the decision of the court. That has been my attitude. But I went a step further and said, "All right, let him be accommodated to some extent." But still the charge is levelled that we have been discriminating.

SHRI SONUSING DHANSING PATIL (Bombay): But has he been black-listed from the list of caterers?

SHRI JAGJIVAN RAM: It is said that we have incurred losses in departmental catering. Yes, there has been loss, to some extent. But there was departmental catering on the Southern Railway even before the decision was taken to have departmental catering and that was losing. I may tell the House that departmental catering has recently been introduced on the Western, Central, Eastern and other railways and in the profit and loss accounts of the new departmental catering there is no gain and there is no loss. I go a step further and say that if you provide some amenities to the travelling public and the Railways are likely to incur some loss, even then I would not mind that loss.

DR. SHRIMATI SEETA PARMANAND: May I know whether that loss was Rs. 12 lakhs or more?

SHRI JAGJIVAN RAM: But Rs. 12 lakhs is nothing compared to the amenities provided.

DR. SHRIMATI SEETA PARMANAND: Is this sum of Rs. 12 lakhs, minus the licence fees which was a profit or in addition to it?

SHRI JAGJIVAN RAM: The other day I was looking into one journal which was analysing the catering on

the transport system in the United Kingdom. There I found that the loss on account of departmental catering on transport in the U. K. was several million pounds. They have also given the causes and I found that the same causes apply to our departmental catering as apply to the departmental catering in the U.K. Perhaps in many countries, I think, departmental catering on transport is not a paying proposition, because it is done in order to provide some amenities to the travelling public. Therefore, if there is a loss, we should have the satisfaction that we have given some amenities to the travelling public, and there is no denying the fact that the quality of the meals that are served by the departmental catering has improved.

DR. ,R. B. GOUR: Does it mean that we should have no profit at all? When private caterers are making profits, why should we also hot make a profit?

SHRI JAGJIVAN RAM: I will give the cause. It is because the Railways do not propose to employ a cook on a pay of Rs. 30 a month. We employ him on Rs. 75 a month and so you cannot make a profit. That is the main cause.

SHRI H. D. RAJAH: He does not believe in profit making ideas. Simply he wants to taunt the Minister.

SHRI JAGJIVAN RAM: Now, in their heart of hearts they do believe in that. It may not be money profit; it might take some other form.

DR. SHRIMATI SEETA PARMANAND: At least do not take away the Dining Cars because that is an amenity.

SHRI JAGJIVAN RAM: If the hon. Member had listened to my speech she would have understood and followed what I said. It is not on account of any loss on departmental catering that I have decided to do away with some of the Dining Cars.

Then, Sir, some Members raised the question of labour relations. As usual, my hon. friends talked about discrimination between unions and unions. They have not pointed out any case where there has been discrimination made by the Government between one Union and another. I have recognised Unions attached to the INTUC; I have recogmised Unions in which some of the office-bearers are avowedly known to have Communistic leanings and I have recognised Unions which are known to have P.S.P. leaders as their office bearers. In the face of all that, to accuse the Railways of discrimination is, I say, not justified and is without any basis.

DR. R. B. GOUR: What about the South Indian Railway Labour Union?

SHRI JAGJIVAN RAM: There is no All-India Railwaymen's Federation and the one which exists has been recognised.

DR. R. B. GOUR: I am talking about the South Indian Railway Labour Union.

SHRI JAGJIVAN RAM: There were two Unions on the Southern Railway and they have decided to amalgamate into one. That is for the information of my hon. friend. The two Unions have decided to amalgamate and form into one Union.

SHRI BHUPESH GUPTA: The hon. Minister has been asked as to why the South Indian Labour Union was not recognised whereas the other Union had been recognised. They may have decided to merge but that is beside the point.

SHRI JAGJIVAN RAM: Any ten or fifteen people may combine and form a Union but if they ask me to recog-, nise that Union, I cannot do that

DR. R. B. GOUR: Are you pre-I pared to hold a ballot on that?

SHRI JAGJIVAN RAM: When I find that on a particular Railway

[Shri Jagjivan Ram.] there is a Union which is a more representative one and which has already been recognised, I am not going to recognise another Union to which is splinter group.

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SHRI BHUPESH GUPTA: Is it then the contention of the hon. Minister that the Union to which I have already referred . . .

MR. DEPUTY CHAIRMAN: He is not yielding.

SHRI BHUPESH GUPTA: You ask him.

MR. DEPUTY CHAIRMAN: He is not yielding.

SHRI BHUPESH GUPTA: Then that is very

SHRI JAGJIVAN RAM: Sir, there has been no discrimination and I will repeat that to my dear friends.

SHRI BHUPESH GUPTA: What is the use of calling us "my dear friends" if you are not going to yield?

SHRI JAGJIVAN RAM: I will ask whether they believe in the unity of the ranks or not or whether they always believe in disruptionist tendencies even in the rank of the working classes.

SHRI JASPAT ROY KAPOOR: Have you any doubt about it?

SHRI JAGJIVAN RAM: That is nol for the benefit of the working classes and I wish the working classes ol this country realised that the encouragement of splinter groups may be for political ends of certain parties (Interruption.) I do not know why Mr. Gupta feels so perturbed and hurt.

DR. R. B. GOUR: What is the criterion to know which is representative and which is not?

MR. DEPUTY CHAIRMAN: Please sit down. Please do not disturb.

SHRI JAGJIVAN RAM: I will request my hon. friend to study the trade-union movement. He will find the answer there.

SHRI BHUPESH GUPTA: If you had yielded, we could have made the studies.

SHRI JAGJIVAN RAM: I say, Sir, that it is not in the interest of the working classes to have multiplicity of Unions undertaking. That has been my stand but if the workers themselves feel that they will have multiplicity of Unions, I will try my best to persuade them not to adopt a suicidal policy because, ultimately it will be to their detriment and also to tlie detriment of the Railways. It is always advantageous to the employer to have more than one Union so that you can play one against the other. I do not propose to do that. I want to strengthen the ranks of the railwaymen and, therefore, again I reiterate that it will be to their advantage and to thair benefit to have unity. It will add to their strength if they will have one Union, one Federation, but it is for them to decide. blame the administration of partiality and discrimination is doing a thing without any It has become a pet subject foundation with some hon. Members to repeat that in season and out of season, whenever a session of the House is held. We have already got some negotiating machinery. Negotiations are going on. There were nearly 300 issues pending for the last four or five years. representative? of the National Federation of Railwaymen and the Railway Board have had meetings in July and August and they have come to agreement on most of these and Whatever issues are left out, issues which settled by mutual negotiation are not between the Railway Board and Railwaymen's Federation, are proposed to be referred to a one man tribu-i nal. What else The question of the can I do? Station Masters and the Assistant Station Masters was raised. I wish the hon. Members who raised this question would go through the

proposals which I announced in February last. They will find that additional opportunities for promotion have been given to them. Many of them stand to gain immediately. It may be that all of them do not stand to gain immediately but in course of time all of them stand to gain because, larger number of posts are being created in higher grades. When you want a revision of the pay scale, you should place your case before the Pay Commission whose appointment has been announced by Government and whatever recommendations the Pay Commission makes will be considered

by Government at the appropriate time.

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DIWAN CHAMAN LALL (Punjab): I do not want to interrupt my hon. friend, but may I, with his permission, ask him whether Government has considered the possibility of instituting an internal conciliation machinery on the Railways on the lines suggested a long time ago by the Royal Commission Labour?

SHRI JAGJIVAN RAM: I wish the hon Member had listened to what I had said earlier. I said that negotiations are going on between the Railway Board and the Railwaymen's Federation and whatever issues will remain outstanding will be referred to a one-man tribunal.

DIWAN CHAMAN LALL: I am afraid my hon, friend has not followed the point I have raised. I have listened to what he has been saying and that is in regard to clearing up the arrears of oases pending already. What I was suggesting was the institution of a permanent machinery, a permanent internal conciliation machinery on the Railways on the lines suggested by the Royal Commission on Labour.

SHRI JAGJIVAN RAM: I will have to explain because what I have said is so obvious that the question which the hon. friend has put does not arise. It is in the case of the outstanding arrears no doubt but whenever any further demands will arise, whenever

further differences will arise, the Railwaymen's Federation and the Railway Board will negotiate and decide. That is a permanent negotiating machinery.

DIWAN CHAMAN LALL: May I draw my learned friend's attention to the fact that the machinery contemplated was on the basis of the station, of the Division and of the Railway Board. These will be permanent bodies with independent chairmen at each Ievel and all cases would go to thorn daily. That was the machinery suggested by the Royal Commission.

SHRI JAGIVAN RAM: I am not thinking of independent Chairmen but there may be a body of the Administration and the Union which will negotiate in all cases. Having an independent chairman does not present any more attraction. It is not contemplated.

MR. DEPUTY CHAIRMAN: It is time.

SHRI JAGJIVAN RAM: I have more or less finished

I say that we always try to remove the grievances of the railwaymen and to provide facilities which will add to their comfort as far as we can. Some questions were raised about educational facilities. We are already providing some educational facilities to the railwaymen. We provide scholarships to their children, who may go in foi' scientific or technical courses after their matriculation examination Wc have provided for meeting all the expenses of the children of the railwaymen. We have decided to hav< a number of high schools, secondarj school? and primary schools. We an opening primary schools in large: numbers and we have decided to havi hostels and also secondary school where we can collect the children o those railwaymen who have been post ed outside their linguistic zone so tha their children's education does no suffer on that account. These ar some of the educational facilitie which we are providing and which w

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[Shri Jagjivan Ram.] propose to provide to the children of I the railwaymen.

About medical facilities, the case of leprosy patients among railwaymen was pleaded. I hope they are entitled to get medical facilities. I hope the number of such people in the railways is very insignificant and I hope the incidence will not be such as to attract any special attention. We have provided certain concessions to the blind people and also to patients suffering from T.B. and I have extended that concession to patients suffering from cancer. I will get it examined whether it will not present any difficulty to extend that concession to persons suffering from leprosy. So far as financial incidence is concerned, it will be insignificant but whether in transport there will be any difficulty, I will get it examined. Otherwise there is no difficulty in extending this concession to them.

In the end what I will say is this that we should judge the performance of the railwaymen in the background of the difficult times through which the Indian Railways have passed during the war years and thereafter. They were denuded of all their resources and there was no replacement, no renewal, nothing of that sort during the war years and even after that. The allotment in the first Five Year Plan was mainly spent for the normal works which would have been done ordinarily in course of time. Therefore if we judge in that background and if we compare the per *capita* expenditure on the railways in other countries with the per capita expenditure on the railways in this country and then compare the performance, perhaps we will inevitably come to the conclusion that our performance is not such as to be condemned. The railwaymen who are engaged in this work also expect a few encouraging and cheering words from the representatives of the nation and if all that you have said in the House goes to the railwaymen do you realise how disheartened they will be? i Have you not ever looked into that I

aspect of the thing? If you go on saying that these are dishonest people, that these are inefficient people, do you expect that it will add to their integrity, honesty and efficiency?

SHRI BHUPESH GUPTA: Nobody is saying that. Nobody is running down the railwaymen generally speaking.

SHRI JAGJIVAN RAM: They are engaged in this national undertaking. There may be lapses here and there. When we have a vast multitude of people engaged in a particular work, there may be a few indifferent people in that lot but on account of those few indifferent people who may exist in that lot, to condemn the entire lot is not desirable.

SHRI BHUPESH GUPTA: Who is doing it?

SHRI JAGJIVAN RAM: Therefore I say that the railwaymen expect a few cheering words from hon. Members; they expect a few encouraging words and I think a few encouraging words from you will be amply rewarded. In these discussions you should not lose sight of the fact that the railwaymen are engaged in a national undertaking and they are manfully facing the burdens of the Second Five Year Plan and I wish that they will rise equal to the occasion and implement it.

SHRI BHUPESH GUPTA: I would like to ask from the hon. Minister that point about the union.

MR. DEPUTY CHAIRMAN: You can put a separate question.

The question is:

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration.'

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Title and the Enacting Formula were added to the Bill.

SHRI JAGJIVAN RAM: Sir, I move: "That

the Bill be returned."

MR. DEPUTY CHAIRMAN: Motion moved:

"That the Bill be returned."

SHRI BHUPESH GUPTA: I would like to sa> a few words.

MR. DEPUTY CHAIRMAN: No speeches; we have exceeded the time. I am not allowing any speeches.

SHRI BHUPESH GUPTA: But you did not allow me to ask that question.

MR. DEPUTY CHAIRMAN: You can table a separate question.

The question is:

"That the Bill be returned."

The motion was adopted.

### REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES, 1955

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRIMATI VIOLET ALVA): Mr. Deputy Chairman, I beg to move:

"That the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1955 be taken into consideration."

Sir, the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1955 is before this House. The subject is neither new nor novel. It is a national effort to remove a national evil which we have

inherited for centuries past. Sir, the Constitution embodies our aspiration aspirations that were born out of a Our Constitution lays down determination. ceitain guarantees; from those guarantees we do derive our sanctions to work for the downtrodden in our land. With those sanctions we try to fulfil the dream—unfulfilled yet—of the Father of the Nation. It is not an easy task to plan and serve and ameliorate a large mass of people who live on the outskirts of Let me give you the figures, five society. crores of our people are called scheduled castes, two crores are called scheduled tribes and 47 lakhs are called vimuktha jathi, that is, the ex-criminal tribes— all these in this vast and ancient land where centuries old customs and superstitions and orthodoxy die hard. But. Sir. the Herculean task has well begun and I feel that this task will gather a Herculean tempo in years to come. We are very fortunate in this country today to have at the helm the hon. the Home Minister, Shri Pant, a man of vision, a man of conviction, a man who has dedicated his life to the service of humanity. He today impatiently works for the down-trodden of this land. I say impatiently because when you see his Ministry functioning in this direction. though he may be preoccupied with the bigger problems of the State, for social welfare of the scheduled castes and scheduled tribes is not exclusively the concern of the Ministry of Home Affairs, nevertheless he works impatiently. he is the guiding force, the beacon light, for those who live, shall I say, on the periphery of what we call civilised society. Sir, his vigilant eye, his kindly care is always there. Be it a centrally sponsored scheme far away, remote on tho hills. For once, I see Mr. Bhupesh Gupta smiling. That means that he agrees with all that I say.

SHRI BHUPESH GUPTA (West Bengal): The tribute is becoming too long.

SHRIMATI VIOLET ALVA: Is it insinuating, as my colleague says?